

16	11/4/2023	Company Petition (Companies Act)	710102033022023		EICT POSEIDON INNOVATION INDIA PRIVATE LIMITED VS SANJAY SINGLA	Sub-Section (1) Of Section 66.	12/5/2023	Volume 2 separate index missed, pgs not clear 119 to 121,139, roc advance service missed	SHIPRA WALIA
17	12/4/2023	Company Petition (Companies Act)	710102033272023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/05/2023	Memo of parties missed, BR / PoA missed with nclt form 12, pgs not clear 85, company master data missed	SARADINDU
18	12/4/2023	Company Petition IB (IBC)	710102033252023		DR. SARVESH KUMAR TRIPATHI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	15/05/2023	multiple document uploaded, remove old document and upload fresh pdf, (contact to registry)etc	Krishan Kumar
19	26/02/2023	Company Petition IB (IBC)	710102019472023		DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	12/5/2023	case type wrong, volume 3 index missed Pg-401 to 430 not clear contact to registry,etc	Ramesh Chandra Mishra
20	1/4/2023	Company Petition (Companies Act)	710102030152023		MS. SUNITA CHAKRAVARTY & ANR VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16/05/2023	Respondent name wrong mentioned according to master data	NIKHIL SHARMA
21	15/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102034932023		KWALITY LIMITED VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 230-232 - Second Motion	18/05/2023	Main case no missed on cover pgs, 1rs court fees missed in vakaltnama	hirak mukhopadhyay
22	9/4/2023	Company Petition (Companies Act)	710102032252023		RAKESH KUMAR MAKHIJA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	24/05/2023	Wrong case type select, memo of parties missed, pgs not clear 89,90, PoA missed with nclt form 12	Vaibhav Gupta
23	17/04/2023	Company Petition IB (IBC)	710102036172023		SIDDHARTH KUMAR VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Section 94(1)	18/05/2023	true copy sign missed on ever pages of annexure, volume wise index missed, contact to registry, etc	Himanshu Kapoor
24	18/04/2023	Company Appeal(Companies Act)	710102036362023		SIDDHARTH KUMAR VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	15/05/2023	Pg no 88 missed	AWNISH
25	18/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102036372023		ANANT OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 230-232, Sec 234	18/05/2023	List of dates & events missed	ASHISH
26	11/4/2023	Company Petition (Companies Act)	710102032642023		SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	23/05/2023	pgs in hindi 265,266,347,357,359,2661,2709,2802,2804,2806,2808,2810,2811,2813,2814,2816,377 to 3780 wrong index of volume 4, pgs not clear 1130,1131 to 1135,1138,1139,1142,1143 to 1275,1279 to 1322,1323 to 1337,1341,1342,1343pg no 1157,1793 to 1798,2143 to 2145,2157,2237,2240,2242,2244,2312 to 2320,2322 to 2332,2334,2352 to 2354,2795 to 2801,2832 to 2866,2870 to 2888,2934 to 2936,2957 to 2961,3509,3607 to 3610,3876,3992,3995 pgs missed 3666,3667,3676,3731,3815,3823	sfionclt
27	19/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102037032023		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Rule 11 of NCLT	18/05/2023	Wrong section and wrong case type select	CHANDRA
28	20/04/2023	Contempt Petition (IBC)	710102037512023		AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MEGHA VERMA	Rule 11 of NCLT, 2016	17/05/2023	main case no not match with technically	AMAR VIVEK
29	25/04/2023	Company Petition IB (IBC)	710102038612023		OIL FIELD WAREHOUSE & SERVICES PRIVATE LIMITED VS PUNJ LLOYD UPSTREAM LIMITED	IBC Under Sec 9	26/05/2023	page:170-175 not clear, brief of synopsis and list of dates are wrong arrange (arrange after memo of parties.), condonation delay are file separately, supporting and compliance affidavit missed, etc (contact to registry) please fill all parties in portal please contact to registry	ANCHIT

30	24/04/2023	Company Appeal(Companies Act)	710102038392023		OIL FIELD WAREHOUSE & SERVICES PRIVATE LIMITED VS PUNJ LLOYD UPSTREAM LIMITED	Sec 252 (3) - By Government Body	15/05/2023	please correct ATUL JALAN PVT. LTD but in soft copy AATUL JALAN PORTFOLIO & FINANCE PVT. LTD mentioned please correct in respondents in technically	EASHA KADIAN
31	25/04/2023	Company Petition IB (IBC)	710102038462023		SRP TRADE AND EQUITY PRIVATE LIMITED VS PUNJ LLOYD UPSTREAM LIMITED	IBC Section 59	15/05/2023	page:85 , 176, 177, not clear, (type copy required) , master data missed,etc	Anand Mohan
32	26/04/2023	Intervention Petition (IBC)	710102038922023		RAJIV KHANNA VS PUNJ LLOYD UPSTREAM LIMITED	Sec 60(5)	12/5/2023	Counsel Detail Incomplete After Index and Memo Party Prayer and Address Mismatch in Affidavit (wrong section and case type wrong, jetc	Sunil K Goel
33	28/04/2023	Company Petition IB (IBC)	710102039562023		COSMIC INFRASOLUTIONS PRIVATE LIMITED VS ARCHANA JATIA	Section 95(1)	26/05/2023	MASTER DATA MISSING & FORM B MISSING , IRP FULL DETAIL NOT MENTIONED IN FORM PART IV	Anand Mohan
34	29/04/2023	Company Petition IB (IBC)	710102039892023		ADITYA BIRLA FINANCE LIMITED VS SANDEEP JHA	Section 95(1)	15/05/2023	volume wise index missed, page:231-238, 269-276, 307, 309-316, 401, not clear, 1rs court fee missed, true copy sign missed,etc	Sandhya Chawla
35	29/04/2023	Contempt Petition (IBC)	710102039822023		DEVENDRA UMRao VS STAR FACILITIES MANAGEMENT LIMITED	Sec 60(5)	18/05/2023	Section Wrong	Devendra
36	1/5/2023	Company Petition IB (IBC)	710102040302023		JAMPANA CONSTRUCTION PRIVATE LIMITED VS NBCC (INDIA) LIMITED	IBC Under Sec 9	18/05/2023	index missed in annexures volume,, page: 505-521, 595, 597, not clear, etc	Sumana
37	28/04/2023	Company Appeal(Companies Act)	710102039602023		JAMPANA CONSTRUCTION PRIVATE LIMITED VS NBCC (INDIA) LIMITED	Sec 252 (1)	12/5/2023	Wrong section select, sign missed in every pgs of petition, sign missed on true copy stamp in annexures, vakaltnama missed, pg no 152 cut	deepthi grover khanna
38	30/04/2023	Contempt Petition (IBC)	710102040232023		ARTI BALUJA VS AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	12/5/2023	proof of service separate pdf missed,	ARTI BALUJA
39	3/5/2023	Company Petition IB (IBC)	710102041072023		VISHWA PRABHA JAIN VS CANARA BANK AND ORS.	Section 94(1)	12/5/2023	master index missed, proof of service missed,etc	SHANKARI MISHRA
40	3/5/2023	Company Petition IB (IBC)	710102040992023		NIKHIL ARYA VS AMITJAIN	Section 95(1)	12/5/2023	petition every pages sign missed, supporting affidavit missed, page:22-24, 26-48, 63, 218-259, 305-313, 316-320, 352-359, 362, not clear, page:25, 50, 141, 143, 302-304, 329, hindi, 25rs advocate welfare and 3rs court fee missed,etc	Mohan
41	3/5/2023	Company Petition IB (IBC)	710102041012023		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS RISHABH JAIN	Section 95(1)	12/5/2023	petition every pages sign missed, supporting affidavit missed, page:22-24, 26-48, 63, 218-259, 305-313, 316-320, 352-359, 362, not clear, page:25, 50, 141, 143, 201, 302-304, 316-320, 329, 341 hindi, 25rs advocate welfare and 3rs court fee missed,etc	Mohan
42	3/5/2023	Company Petition IB (IBC)	710102041032023		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS MR. SANJEEV JAIN	Section 95(1)	12/5/2023	petition every pages sign missed, supporting affidavit missed, page:22-24, 26-48, 63, 218-259, 305-313, 316-320, 352-359, 362, not clear, page:25, 50, 141, 143, 201, 302-304, 316-320, 329, 341 hindi, 25rs advocate welfare and 3rs court fee missed,etc	Mohan
43	3/5/2023	Company Appeal(Companies Act)	710102041122023		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS MR. SANJEEV JAIN	Sec 252 (3)	12/5/2023	Pgs not clear 43, income tax advance service missed	PARVINDRA
44	3/5/2023	Contempt Petition (IBC)	710102041142023		ALISPED INDIA PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec 60(5)	12/5/2023	wrong section and case type wrong,etc	Varun Kalra
45	4/5/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102041412023		LEISURE CORP PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec. 230-232 - Second Motion	15/05/2023	Wrong case type select,pgs cut 406, main case no missed on cover pgs	Sanjeev Jain
46	4/5/2023	CA(A) Merger and Amalgamation(Companies Act)	710102041422023		KHAITAN EDUSERVE PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec. 230-232, Sec 234	15/05/2023	pgs not clear 85,95 to 98,100 to 104,112 to 114,122 to 146, 2nd volume separate index missed, remove index after pg no 291 &&& make it continuation	Maroti
47	5/5/2023	Company Petition IB (IBC)	710102041812023		NISCHAY ADVISORY LLP VS BHAGWATI PRODUCTS LIMITED	IBC Section 59	12/5/2023	page:13 not clear, etc	Karuna
48	4/5/2023	Contempt Petition (IBC)	710102041162023		ALISPED INDIA PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec 60(5)	12/5/2023		Varun Kalra

49	4/5/2023	Contempt Petition (IBC)	710102041452023		M/S CMR-TOYOTSU ALMUMINIUM INDIA PVT. LTD. VS MR. KANTI MOHAN RUSTOGI	Sec 60(5)	12/5/2023	brief of synopsis and list of dates and events, main section is contempt petition under rule 11 of nclt and for other section under read with tag, true copy sign missed on every pages of annexure, etc	Anjaneya
50	5/5/2023	Company Petition (Companies Act)	710102041702023		MANKAMNA JEWELLERS LIMITED VS MR. KANTI MOHAN RUSTOGI	Sub-Section (1) Of Section 66.	15/05/2023	Pg not 22,24,25 not clear, small font 59	MADHAV SURI
51	5/5/2023	Company Petition IB (IBC)	710102041652023		MR. SHASHIKANT SHRAVAN DHAMNE LIQUIDATOR OF M/S ALL SAINTS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	12/5/2023	counsel details missed in index, page:69-106, 121, 201, 209-211, 231, not clear, etc	ISWAR
52	4/5/2023	Company Appeal(Companies Act)	710102041432023		MR. SHASHIKANT SHRAVAN DHAMNE LIQUIDATOR OF M/S ALL SAINTS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1) - By Government Body	15/05/2023	Nclt name missed on cover pg,wrong section select,roc &&& income tax advance service missed	Vishal
53	4/5/2023	Company Petition IB (IBC)	710102041392023		ULTRATECH CEMENT LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED	IBC Under Sec 9	12/5/2023	multiple petition uploaded, proof of service missed, page: 106 wrong arrange, tc not allowed ,(true copy certified properly), BR Missed, etc	Deepa
54	11/5/2023	Contempt Petition(Companies Act)	710102042992023		RAJEEV BEHL VS S.S. CON-BUILD PVT LTD	Rule 11 of NCLT,Sec 425,Application under any other provisions	15/05/2023	Fees missed of section 12	Thakur Ankit
55	7/5/2023	Company Petition IB (IBC)	710102042172023		ZHUZOR INFRATECH PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	15/05/2023	uncompleted documents	Wamika
56	4/5/2023	Company Petition (Companies Act)	710102041312023		MRS. PAYAL KULSHRESHTHA VS ORANGEPLUS MEDIA SOLUTION PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	15/05/2023	Section 242 fees missed, no sign in every pgs of petition, e stamp missed with supporting affidavit and notarize it,true copy sign in annexure, wrong master data annex, pgs not clear 92,93,113 to 123,156,157,159	Sitikanth Nayak
57	6/5/2023	Transfer Petition(Companies Act)	710102041842023		DIVEN DEMBLA VS PRECISION RUBBER INDUSTRIES PRIVATELIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	15/05/2023	wrong case type select, council detail missed in master index,memo of parties without serial no, true copy stamp missed in annexure, double serial no repeated in annexure,pgs in Hindi 98 to 104,128,129, volume wise separate index missed, 5rs welfare missed in vakaltnama	varun
58	8/5/2023	Contempt Petition (IBC)	710102042342023		SANJAY BHANDARI VS NARESH KUMAR	Rule 11 of NCLT, 2016	12/5/2023	main section is contempt petition under rule 11 of nclt and for other section under read with tag, true copy sign missed on every pages of annexure, etc	Mannat Singh
59	8/5/2023	Intervention Petition (IBC)	710102042202023		CANARA BANK VS M/S TRN ENERGY PVT. LTD	Rule 11 of NCLT, 2016	16/05/2023	wrong section and case type wrong, contact to registry,etc	HITESH SACHAR
60	6/5/2023	Company Petition IB (IBC)	710102042052023		AMIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	15/05/2023	estamp duty missed with supporting affidavit, etc	Sonam Sharma
61	6/5/2023	Company Petition IB (IBC)	710102042032023		ROHIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	15/05/2023	estamp duty missed with supporting affidavit, etc	Sonam Sharma
62	8/5/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102042242023		SSDN MARKETING PRIVATE LIMITED VS STATE BANK OF INDIA	Sec. 230-232 - Second Motion	12/5/2023	Wrong serial no in memo of parties &&& list of date, synopsis missed, account treatment certificate rule 133 missed	SIDDHARTHA
63	6/5/2023	Company Petition IB (IBC)	710102042042023		AMIT KUMAR SINGH VS STATE BANK OF INDIA	Section 94(1)	15/05/2023	uncompleted documents	Prakash Legal Advisers
64	10/5/2023	Company Petition IB (IBC)	710102042872023		ROHIT GUPTA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	IBC under Sec 7	15/05/2023	true copy sign missed on every pages of annexures, 3rs court fee missed,etc	Parul Dhurvey
65	10/5/2023	Company Appeal(Companies Act)	710102042762023		ROHIT GUPTA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	Sec 252 (3)	15/05/2023	Wrong respondent name technically,pgs not clear 42, pgs not clear 62 to 65, 3rs cout fees missed in vakaltnama,MoA &&& AoA missed, income tax advance service missed, stk 07 missed, come to registry with hard copy	Amitabh
66	11/5/2023	Company Petition IB (IBC)	710102043222023		AIR TRANSPORT CORPORATION ASSAM PRIVATELTD VS POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	15/05/2023	all pdf not clear, volume wise index missed, (scan and upload in higher resolution with clear pages) contact to registry,etc	Gulshan Kr.

67	11/5/2023	Company Petition IB (IBC)	710102043382023		AVON MARKTRADE PRIVATE LIMITED VS POWER GRID CORPORATION OF INDIA LIMITED	IBC Section 59	15/05/2023	volume wise index missed, page:140, 261-265, not clear,	Karuna
68	11/5/2023	Company Appeal(Companies Act)	710102043322023		AVON MARKTRADE PRIVATE LIMITED VS POWER GRID CORPORATION OF INDIA LIMITED	Sec 252 (1)	15/05/2023	Pgs not clear 84,85	HIMANSHU
69	11/5/2023	Company Appeal(Companies Act)	710102043032023		AVON MARKTRADE PRIVATE LIMITED VS POWER GRID CORPORATION OF INDIA LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	16/05/2023	Roc advance service missed, serve the petition to all respondent	PUNEET
70	12/5/2023	Company Petition IB (IBC)	710102043642023		BUFFALOGRID PROJECT PRIVATE LIMITED VS POWER GRID CORPORATION OF INDIA LIMITED	IBC Section 59	16/05/2023	page:23, 57-58, blur, master data missed,etc	Rabbani Singh
71	12/5/2023	Company Petition IB (IBC)	710102043572023		COMPUAGE INFOCOM LIMITED VS NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	16/05/2023	all petition not clear, scanned and upload in higher resolution etc	Amit
72	12/5/2023	Company Petition IB (IBC)	710102043482023		PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	16/05/2023	notary stamp missed on page:12, 17, and remove double page numbering on every pages of annexures, etc	MITHILESH KUMAR
73	12/5/2023	Company Appeal(Companies Act)	710102043472023		PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS MBL (MP) TOLL ROAD COMPANY LIMITED	Sec 252 (1)	16/05/2023	Pgs not clear 12,17,25 no sign in every pgs of petition, AoA missed of respondent	Hitesh
74	11/5/2023	Company Appeal(Companies Act)	710102043042023		PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS MBL (MP) TOLL ROAD COMPANY LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	16/05/2023	Roc advance service missed, serve the petition to all respondent	PUNEET
75	12/5/2023	Company Petition (Companies Act)	710102043602023		VANDANA JAIN & ANR. VS SHAPES STEEL & STRIPS PRIVATE LIMITED	Sec. 241(1)	18/05/2023	Pgs not clear 160,161,209 to 215	Umesh
76	4/5/2023	Company Petition (Companies Act)	710102041232023		NUPUR SINGH VS ALCHEMIST TOWNSHIP INDIA LIMITED	Sec. 73(4)	15/05/2023	form 11 missing	ANKIT JAIN
77	13/05/2023	Company Petition (Companies Act)	710102043942023		RAKESH JAIN VS MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18/05/2023		BHARAT ARORA
78	13/05/2023	Company Petition IB (IBC)	710102044052023		TAISEI ONCHO INDIA PRIVATE LIMITED VS MCJ MULTIPACK PRIVATE LIMITED	IBC Section 59	17/05/2023	annexures missed,etc	Sujoy
79	14/05/2023	Company Petition IB (IBC)	710102044042023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS VINOD JAIN	Section 95(1)	26/05/2023	page:127-151 pages are cut, volume 2 nclt heading missed, etc , master index missed, form b missed master data missed	CA. Reshma Mittal
80	14/05/2023	Company Petition IB (IBC)	710102044062023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS ANURADHA JAIN	Section 95(1)	18/05/2023	, page:125-150 pages are cut, volume 2 nclt heading missed, etc , master index missed, ,	CA. Reshma Mittal
81	13/05/2023	Company Petition IB (IBC)	710102043872023		NIIT INSTITUTE OF PROCESS EXCELLENCELIMITED VS ANURADHA JAIN	IBC Section 59	18/05/2023	pagE:, 195, 249, 354-358, 360-371, 49, 132-136, 138-149, 397-400 not clear,etc	Vishal

82	13/05/2023	Company Petition IB (IBC)	710102044022023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS KAILASH CHAND JAIN	Section 95(1)	26/05/2023	page:124-150 pages are cut, volume 2 nclt heading missed, etc master index missed, form b missed master data missed	CA. Reshma Mittal
83	13/05/2023	Company Petition IB (IBC)	710102043832023		BIGZETTA SYSTEMS PRIVATE LIMITED VS KAILASH CHAND JAIN	IBC Section 59	18/05/2023	page:62, 71-72, 119-120, 126-132, not clear, etc	Arun Gupta
84	14/05/2023	Company Petition IB (IBC)	710102044082023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS VIKAS JAIN	Section 95(1)	26/05/2023	page:64 wrong arrange, page:127-151 pages are cut, volume 2 nclt heading missed, etc , master index missed, , master index missed, form b missed master data missed	CA. Reshma Mittal
85	14/05/2023	Company Petition IB (IBC)	710102044092023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS RANI JAIN	Section 95(1)	26/05/2023	page:64 wrong arrange, page:127-152 pages are cut, volume 2 nclt heading missed, etc , master index missed, form b missed master data missed	CA. Reshma Mittal
86	13/05/2023	Company Appeal(Companies Act)	710102043902023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS RANI JAIN	Sec 252 (3)	18/05/2023	Double serial no repeated in annexures	Shivam
87	14/05/2023	Contempt Petition (IBC)	710102044132023		BEENA GUPTA VS TULSIANI CONSTRUCTIONS AND DEVELOPERES PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/05/2023	stamp paper not notarized	Aditya Singh
88	14/05/2023	Company Petition IB (IBC)	710102044072023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS KUNAL JAIN	Section 95(1)	26/05/2023	, page:127-151 pages are cut, volume 2 nclt heading missed, etc , page:197 wrong arrange, master index missed, etc master index missed, form b missed master data missed	CA. Reshma Mittal
89	14/05/2023	Contempt Petition (IBC)	710102044112023		GULSHAN KUMAR GUPTA VS GURSHARAN SINGH	Rule 11 of NCLT, 2016	18/05/2023	pagE:33-42, 54-65 remove double page numberin,true copy sign missed on every pages of annexures, main peition under rule 11 and for other section under read with tag, 25rs advocate welfare and 3rs court fee missed, page:58 not clear, etc	GULSHAN KUMAR GUPTA
90	13/05/2023	Company Petition (Companies Act)	710102043822023		GSMA SERVICES INDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI	Sec. 441	18/05/2023	Fees missed of sections 92,96,99,129,137,139, small font 285, pgs not clear 317,493,495,497 to 500, proof of service pg no not mentioned in master index	NAINA AGARWAL
91	12/5/2023	Company Petition IB (IBC)	710102043652023		ALISPED INDIA PRIVATE LTD. VS BHAGWATI PRODUCTS LIMITED	IBC Under Sec 9	16/05/2023	case type wrong, and wrong section, page:26-33 , 239, 266, 293, 397-404, not clear, etc	Varun Kalra
92	16/05/2023	Company Petition IB (IBC)	710102044442023		CLOUD RETAIL SOLUTIONS PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	IBC Under Sec 10	26/05/2023	stamp paper not notarized, need to true copy sign on every pages every pages IRP certificate missed	Parth
93	16/05/2023	Company Appeal(Companies Act)	710102044792023		CLOUD RETAIL SOLUTIONS PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec 252 (3) - By Government Body	24/05/2023	welfare not proper visible	EASHA KADIAN
94	17/05/2023	Company Petition (Companies Act)	710102044962023		M/S RITEC KUNSTSTOFF HANDELSGESELLSCHAFT MBH & CO. VS GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26/05/2023	Due payment 242 and 244, page numbering missed in every pages,vakaltama 25re welfare missed and 3rs court fee missed, moa and aoa missed, master data missed	Sumesh Dewan
95	17/05/2023	Company Petition (Companies Act)	710102044992023		J.V.A. ENTERPRISES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	26/05/2023	pages not proper readable and mOa and aoa not proper show ROC Report missed	AMIT

96	17/05/2023	Company Petition IB (IBC)	710102045182023		CENTRAL BANK OF INDIA LIMITED VS MOHD. ARHAM QURESHI	Section 95(1)	26/05/2023	Please upload file properly after that we will check	JEEVESH MEHTA
97	17/05/2023	Company Petition IB (IBC)	710102045152023		CENTRAL BANK OF INDIA LIMITED VS MOHD SALEEM QURESHI	Section 95(1)	26/05/2023	"please upload file properly after that we will check "	JEEVESH MEHTA
98	17/05/2023	Company Petition IB (IBC)	710102045172023		CENTRAL BANK OF INDIA LIMITED VS MOHD MUQEEM QURESHI	Section 95(1)	26/05/2023	"please upload file properly after that we will check "	JEEVESH MEHTA
99	18/05/2023	CA(A) Merger and Amalgamation(Companies Act)	710102045492023		VERSA TRADING PRIVATE LIMITED VS MOHD MUQEEM QURESHI	Sub-section (I) of section 230	23/05/2023	pdf not clear	Anirudh
100	20/05/2023	CA(A) Merger and Amalgamation(Companies Act)	710102045782023		GEOGRAPHICS INFRASTRUCTURE PRIVATE LIMITED VS MOHD MUQEEM QURESHI	Sub-section (I) of section 230	26/05/2023	178-181,320-321 page not clear	Vaish Associates
101	13/05/2023	Company Petition IB (IBC)	710102044032023		PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS SURESH CHAND JAIN	Section 95(1)	26/05/2023	page:128-152 pages are cut, volume 2 nclt heading missed, page::178 missed, etc master index missed, form b missed master data missed	CA. Reshma Mittal
102	18/05/2023	Company Petition IB (IBC)	710102045432023		CENTRAL BANK OF INDIA LIMITED VS MOHD. ATIF QURESHI	Section 95(1)	26/05/2023	please upload file properly after that we will check	JEEVESH MEHTA
103	17/05/2023	Company Petition IB (IBC)	710102045192023		CENTRAL BANK OF INDIA LIMITED VS MRS. TAMKEEN KOSAR	Section 95(1)	26/05/2023	"please upload file properly after that we will check "	JEEVESH MEHTA
104	17/05/2023	Company Petition IB (IBC)	710102045212023		CENTRAL BANK OF INDIA LIMITED VS MOHD. MUSHRAFEEN QURESHI	Section 95(1)	26/05/2023	"please upload file properly after that we will check "	JEEVESH MEHTA
105	18/05/2023	Intervention Petition (IBC)	710102045462023		ANURAG AND OTHERS VS PRABHAKAR KUMAR RES PROFESSIONAL	Sec 60(5)	26/05/2023	volume wise index missing	Anurag
106	23/05/2023	Company Petition (Companies Act)	710102046392023		MUKESH KUMAR VS APOXY MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25/05/2023	Haryana JURISDICTION	GOVIND RISHI
107	22/05/2023	Intervention Petition (IBC)	710102046112023		PAWAN KUMAR SINGH VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5)	25/05/2023	Case type wrong	Ashutosh Nagar
108	20/05/2023	Company Appeal(Companies Act)	710102045842023		PAWAN KUMAR SINGH VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26/05/2023	every page not sign and annexure true copy missed	PUNEET
109	20/05/2023	Company Appeal(Companies Act)	710102045852023		PAWAN KUMAR SINGH VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26/05/2023	appeal every page not sign	PUNEET
110	22/05/2023	Company Petition (Companies Act)	710102046202023		HARMEET KAUR VS TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	26/05/2023	Index page numbering missed, All page numbering missed section 242 in index kindly read with this section, welfare and court fee missed, all respondent proof of service missed	Surender Singh Rathore
111	22/05/2023	Company Petition (Companies Act)	710102046232023		SANGEETA BATRA VS KANSAL ENTERPRISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26/05/2023	Affidavit notary verification date missed,81-88,103,page not clear and some page numbering top in pages	Mohit D Ram
112	22/05/2023	Company Appeal(Companies Act)	710102046122023		SANGEETA BATRA VS KANSAL ENTERPRISES PRIVATE LIMITED	Sec 252 (3)	26/05/2023	online portal respondent field add to 2 respondent	ASHISH
113	24/05/2023	Company Appeal(Companies Act)	710102046882023		SANGEETA BATRA VS KANSAL ENTERPRISES PRIVATE LIMITED	Sec 252 (1)	26/05/2023	page 82 not clear	Narender
114	24/05/2023	Company Appeal(Companies Act)	710102047042023		SANGEETA BATRA VS KANSAL ENTERPRISES PRIVATE LIMITED	Sec 252 (3) - By Government Body	26/05/2023	index incomplete, welfare and court fee missed	EASHA KADIAN

115	25/05/2023	Company Petition (Companies Act)	710102047372023		MINU SUBBA VS SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	26/05/2023	incomplete documents	Aparna Jain
116	22/05/2023	Company Petition (Companies Act)	710102046322023		SANGEETA BATRA VS KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24/05/2023	document not uploaded properly due to technical issue	Mohit D Ram
117	23/05/2023	Company Petition (Companies Act)	710102046822023		SANGEETA BATRA VS INESSA NUTRACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24/05/2023	document not uploaded properly due to technical issue	Mohit D Ram
118	23/05/2023	Company Appeal(Companies Act)	710102046512023		SANGEETA BATRA VS INESSA NUTRACEUTICALS PRIVATE LIMITED	Sec 252 (1)	26/05/2023	second volume index counsel sign missed Vakalatnama welfare and court fee kindly space area to attest, income tax proof of service missed	Smriti Churiwal
119	5/5/2022	Restoration Application (IBC)	710102035412022	COMPANY PETITION IB (IBC)/817(PB)2018	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/05/2023	Prayer not signed by 2nd Petitioner, Affidavit of 2nd Petitioner missing, Main case details differ in title and prayer, proof of service in last and revise Index accordingly.	Vipin Singh Raghav
120	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	26/05/2023	page number missing in application and index and Vakalatnama Not Filled welfare court fee Missing Service Missing	honey Khanna
121	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	26/05/2023	Proof Of Service Missing	honey Khanna
122	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	26/05/2023	25-28 cut and Proof of Service Missing	honey Khanna
123	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	26/05/2023	page number missing in application and index, stamp And Affidavit also Missing and Proof Of service	honey Khanna
124	28/12/2022	Interlocutory Application (I.B.C)	710102107352022	COMPANY PETITION IB (IBC)/17(ND)2019	NEELAM M PRATAP VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	18/05/2023	Main Case Wrong in Vakalatnama	Kumar Mihir
125	20/01/2023	Interlocutory Application (I.B.C)	710102008922023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	18/05/2023	technically case type wrong,	SAURABH
126	7/3/2023	Interlocutory Application (I.B.C)	710102022112023	COMPANY PETITION IB (IBC)/440(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	16/05/2023	memo party missing and page number 126,128,130-132,193,194,197,287-288, translate to english and page number 217-252,261,271,273,277,281-285, not clear page and true copy missing in annexure page	Atul Sharma
127	7/3/2023	Interlocutory Application (I.B.C)	710102022092023	COMPANY PETITION IB (IBC)/440(ND)2021	IDBI TRUSTESHIP SERVICES LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	12/5/2023	memo party missing and 363-369,418,420,422,426-478,482-495,496-497, not clear page and 405-407 hindi page	Atul Sharma
128	10/5/2023	Interlocutory Application (I.B.C)	710102042942023	COMPANY PETITION IB (IBC)/882(ND)2020	NIRMALENDU NATH SINHA VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	22/05/2023	page no.25,26,,31, not clear page Applicant name should be first in memo of party	Akshay Goel
129	10/5/2023	Interlocutory Application (I.B.C)	710102042922023	COMPANY PETITION IB (IBC)/882(ND)2020	KAGO ROBU VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	22/05/2023	page no.36-40 not clear page	Akshay Goel
130	10/5/2023	Interlocutory Application (I.B.C)	710102042912023	COMPANY PETITION IB (IBC)/882(ND)2020	AMIT KUMAR GUPTA VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	22/05/2023	page no. 53 not clear	Akshay Goel
131	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	18/05/2023	affidavit address mismatch and Vakalatnama name Wrong in Vakalatnama According your Index	Lokesh jain
132	17/03/2023	Interlocutory Application (I.B.C)	710102024852023	COMPANY PETITION IB (IBC)/375(PB)2018	VANDANA CHADHHA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	26/05/2023	stamp paper Notary Missing, Affidavit Back Date, Upload Fresh Affidavit , Page 16 to 32 Not Clear	Aman Joon
133	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)	16/05/2023	section wrong choose case type wrong please contact to registry	Kiran Devi
134	25/03/2023	Interlocutory Application (I.B.C)	710102028072023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS SARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Sec 49(2)	16/05/2023	section wrong according your pdf please see page number 9,19, contact to registry	Khushboo Shah

135	7/4/2023	Interlocutory Application (I.B.C)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	19/05/2023	please contact to registry for regarding your file	ASHISH
136	8/4/2023	Interlocutory Application (I.B.C)	710102032222023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS BAJAJ APPLIANCES LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	19/05/2023	page no.21-23 not clear page and 25 Rs. Welfare and 3 rs Court Fess Missing in Vakalatnama	Rakesh Kumar Jindal
137	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16/05/2023	please remove supporting affidavit from index	Khushboo Shah
138	11/4/2023	Interlocutory Application (I.B.C)	710102033002023	COMPANY PETITION IB (IBC)/839(ND)2022	BHOOPESH GUPTA VS MR. AMAR NATH RAI	Rule 11 of NCLT, 2016	18/05/2023	applicant name should be first in memo party	ABHISHEK DEVGAN
139	11/4/2023	Miscellaneous Application(Companies Act)	710102032772023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS IMMANUEL GEORGE	Application under any other provisions	15/05/2023	case type wrong applicant name first in memo party and in portal	Amit Manchanda
140	11/4/2023	Interlocutory Application (I.B.C)	710102032582023	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	22/05/2023	case type and section wrong	Swati Surbhi
141	15/04/2023	Interlocutory Application (I.B.C)	710102034952023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS MR. NEERAJ KUMAR GUPTA	Sec 60(5)	15/05/2023	please section wrong please choose Rule 11 of NCLT	HONEY SATPAL
142	15/04/2023	Interlocutory Application (I.B.C)	710102034902023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	25/05/2023	sing missing in application page and section wrong and separate application	RAJIV MALIK
143	14/04/2023	Interlocutory Application (I.B.C)	710102034502023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	17/05/2023	Counsel Detail Incomplete in Memo Party and Address Incomplete in Affidavit	Pankaj
144	15/04/2023	Interlocutory Application (I.B.C)	710102035762023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	18/05/2023	page no.17-18 missing in PDF According your Index	Pankaj
145	15/04/2023	Interlocutory Application (I.B.C)	710102035482023	COMPANY PETITION IB (IBC)/3455(ND)2019	MK FURNCRRAFT PRIVATE LIMITED VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	17/05/2023	Merge in One PDF to All Annexure and True Copy Sign Missing in Annexures	Dhananjaya Sud
146	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Sec 60(5)	25/05/2023	Pg-17 Missing, Stamp Paper and Supporting Affidavit Missing court fees and welfare missed in vakaltanama	Rajiv Malik
147	17/04/2023	Interlocutory Application (I.B.C)	710102036322023	COMPANY PETITION IB (IBC)/2130(ND)2019	DEEPAK VIDYASAGAR KATIYAR VS NILESH SHARMA	Sec 60(5)	23/05/2023	e-stamp paper not notarized affidavit back date	Bilal
148	12/4/2023	Company Appeal (IBC)	710102033632023	COMPANY PETITION IB (IBC)/731(PB)2018	HITACHI ENERGY INDIA LIMITED VS ASHWINI MEHRA	Sec 42	26/05/2023	Pg-176 to 178, pdf not clear please upload clear copy of application	MOHNA M LAL ASSOCIATES
149	18/04/2023	Interlocutory Application (I.B.C)	710102036582023	COMPANY PETITION IB (IBC)/2690(ND)2019	AISHWARYA MOHAN GAHRANA VS ASHWINI MEHRA	Application under any other provisions- IBC	17/05/2023	page no.17-20 not clear page	A M Gahrana
150	19/04/2023	Interlocutory Application (I.B.C)	710102036962023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	24/05/2023	section wrong according your pdf	RITU
151	13/04/2023	Company Application(Companies Act)	710102034072023	COMPANY APPEAL(COMPANIES ACT)/225(ND)2022	SAMENDU REAL ESTATE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	18/05/2023	Impugned-Order not open and Please Re- Upload Order	AWNISH
152	19/04/2023	Interlocutory Application (I.B.C)	710102037102023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	15/05/2023	section wrong please choose Application under any other provisions- IBC	RITU

153	20/04/2023	Company Appeal (IBC)	710102037402023	COMPANY PETITION IB (IBC)/1373(ND)2019	GLOBAL ENTERPRISES LOGISTICS PTE. LTD VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Sec 42	26/05/2023	main case not link ,	Divyanshu Rai
154	21/04/2023	Interlocutory Application (I.B.C)	710102037702023	COMPANY PETITION IB (IBC)/281(PB)2019	INDIAN BANK VS M/S NINEX DEVELOPERS LTD	Sec 60(5)	19/05/2023	please check Vakalatnama Pg-88 court fees missed and double pagination	Gautam
155	24/04/2023	Interlocutory Application (I.B.C)	710102038262023	COMPANY PETITION IB (IBC)/204(ND)2021	SOHAN LAL VS HITESH GOEL	Sec 60(5)	24/05/2023	affidavit address mismatch of stamp paper and true copy missing	DILIP
156	28/04/2023	Interlocutory Application (I.B.C)	710102039522023	COMPANY PETITION IB (IBC)/216(ND)2023	ANURADHA JAIN VS HITESH GOEL	Sec 60(5)	25/05/2023	Pg-31,32,37,40,43,46,49,52,55,58,61,66,67,	RISHI
157	28/04/2023	Interlocutory Application (I.B.C)	710102039502023	COMPANY PETITION IB (IBC)/217(ND)2023	KAILASH CHAND JAIN VS HITESH GOEL	Sec 60(5)	25/05/2023	Pg-50,58,61,64,67,70,73,76,79,82,85,88,89,91 not clear	RISHI
158	27/04/2023	Restoration Application (IBC)	710102039152023	COMPANY PETITION IB (IBC)/391(ND)2022	SUNITA UPADHYAYA VS BEE K BEE PRINTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/05/2023	case type wrong	Durgesh Singh
159	27/04/2023	Interlocutory Application (I.B.C)	710102039352023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAMESH KUMAR PAL & ANR. VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	24/05/2023	please entry applicant Vishal Oberoi in portal affidavit back date	Anurag
160	27/04/2023	Interlocutory Application (I.B.C)	710102039442023	COMPANY PETITION IB (IBC)/214(ND)2023	SURESH KUMAR JAIN VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	25/05/2023	Pg-58,60,62,64,66,68,70,72,74,76,78,80,not clear	RISHI
161	26/04/2023	Interlocutory Application (I.B.C)	710102039112023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS DAKSH PAHWA	Application under any other provisions- IBC	12/5/2023	Section Wrong in PDF Acceding	Sajeve Bhushan Deora
162	28/04/2023	Interlocutory Application (I.B.C)	710102039722023	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANSRAJ BHOGRA VS DAKSH PAHWA	Application under any other provisions- IBC	15/05/2023	Pg-23 to 33,63 to 66,76 to 79, 93, 98 to 101 not clear	Dhananjaya Sud
163	29/04/2023	Interlocutory Application (I.B.C)	710102040062023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS DAKSH PAHWA	Application under any other provisions- IBC	18/05/2023	payment not done	PRAVEEN
164	1/5/2023	Interlocutory Application (I.B.C)	710102040252023	COMPANY PETITION IB (IBC)/44(ND)2023	GUNJAN MITTAL VS DAKSH PAHWA	Application under any other provisions- IBC	18/05/2023	Page No. 12- 33 True Copy Sign Missing in Annexures	SATISH
165	26/04/2023	Interlocutory Application (I.B.C)	710102038942023	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	22/05/2023	Date not mentioned in Index, Memo of Parties and Application.	MAREESH
166	27/04/2023	Interlocutory Application (I.B.C)	710102039432023	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN (APPLICATION UNDER SECTION 60(5)(B) FOR SEEKING DIRECTIONS) VS PK GUPTA	Sec 60(5)	16/05/2023	applicant name should be first in memo party	MOHD NAZIM KHAN
167	29/04/2023	Interlocutory Application (I.B.C)	710102039832023	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS PK GUPTA	Sec 60(5)	18/05/2023	Page No. 15-43 true copy missing	Devendra
168	28/04/2023	Interlocutory Application (I.B.C)	710102039662023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	18/05/2023	memo party missing and section wrong and sign missing in application page and page no.17-18,46-47 not clear page and true copy missing	Rajiv Malik
169	1/5/2023	Interlocutory Application (I.B.C)	710102040482023	COMPANY PETITION IB (IBC)/95(ND)2023	INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Rule 11 of NCLT, 2016	18/05/2023	Section Not Mentioned in Index and Application and Stamp Paper Missed	Tarun
170	2/5/2023	Interlocutory Application (I.B.C)	710102040712023	COMPANY PETITION IB (IBC)/570(ND)2018	M/S. WOG TECHNOLOGIES PVT. LTD. VS MR. BASANT LAHARIA	Rule 11 of NCLT, 2016	18/05/2023	section wrong in index please choose Application under any other provisions- IBC	RAKESH MOHAN SHARMA
171	2/5/2023	Miscellaneous Application (IBC)	710102040572023	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Rule 11 of NCLT, 2016	18/05/2023	Case Type Wrong	Kumar Piyush Pushkar
172	1/5/2023	Interlocutory Application (I.B.C)	710102040472023	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Rule 11 of NCLT, 2016	19/05/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed Please fill all party details in portal for petitioners and respondent	Tarun

173	2/5/2023	Interlocutory Application (I.B.C)	710102040692023	COMPANY PETITION IB (IBC)/519(PB)2017	MOHD NAZIM KHAN_APPLICATION FOR CONTEMPT OF COURT_AGI CARGO VS CARGO TRANS GLOBAL PRIVATE LIMITED	Sec 60(5)	18/05/2023	case type wrong	MOHD NAZIM KHAN
174	1/5/2023	Interlocutory Application (I.B.C)	710102040432023	COMPANY PETITION IB (IBC)/94(ND)2023	INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Rule 11 of NCLT, 2016	19/05/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed Please fill all party details in portal for petitioners and respondent	Tarun
175	3/5/2023	Company Appeal (IBC)	710102041082023	COMPANY PETITION IB (IBC)/1874(ND)2019	REGIONAL PROVIDENT FUND COMMISSIONER VS SARVESHWAR CREATIONS PRIVATE LIMITED	Sec 42	12/5/2023	1rs court fee missed, index not mark etc,	Rajesh Kumar
176	4/5/2023	Interlocutory Application (I.B.C)	710102041282023	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS SARVESHWAR CREATIONS PRIVATE LIMITED	Application under any other provisions- IBC	19/05/2023	page 25-34, 43-50 True Copy Sign Missing ,	ALOK KUMAR KUCHHAL
177	7/5/2023	Interlocutory Application (I.B.C)	710102042152023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS SARVESHWAR CREATIONS PRIVATE LIMITED	Application under any other provisions- IBC	11/5/2023	memo of party missing in index, page No. 10 not clear, page number mark on vakalatbana and proof of service	Sanjay Kumar Singh
178	6/5/2023	Interlocutory Application (I.B.C)	710102041902023	COMPANY PETITION IB (IBC)/271(PB)2017	RESOLUTION PROFESSIONAL VS SARVESHWAR CREATIONS PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	24/05/2023	Address Mismatch of stamp paper	AVINASH
179	8/5/2023	Interlocutory Application (I.B.C)	710102042182023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS SARVESHWAR CREATIONS PRIVATE LIMITED	Application under any other provisions- IBC	12/5/2023	liquidator detail incomplete	VEENU DRALL
180	5/5/2023	Interlocutory Application (I.B.C)	710102041682023	COMPANY PETITION IB (IBC)/702(ND)2018	DOEHLER INDIA PRIVATE LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN & LIQUIDATOR	Sec 60(5)	18/05/2023	Memo Party Missing and Section Wrong and Page No. 35- 63 119-150 Page Not Clear and page No. 35-53 119-150 Double Pagination and Date Missing in Vakalatnama and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Extra Page Remove in PDF	MURALIDHAR KHADILKAR
181	4/5/2023	Interlocutory Application (I.B.C)	710102041372023	COMPANY PETITION IB (IBC)/66(ND)2022	MR. DEBASHIS NANDA VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN & LIQUIDATOR	Sec 30	12/5/2023	affidavit and stamp paper address mismatch	Atul Bhatia
182	6/5/2023	Interlocutory Application (I.B.C)	710102041992023	COMPANY PETITION IB (IBC)/61(ND)2023	BULLIONLINE LLP VS VENUS INDUSTRIES	Rule 11 of NCLT, 2016	19/05/2023	please delete previous documents, please contact to registry	YATI DIXIT
183	8/5/2023	Interlocutory Application (I.B.C)	710102042332023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS M/S SURESH TRADING CO	Sec 49(2)	11/5/2023	Section Wrong and Applicant Name Should be First on Memo Party	Khushboo Shah
184	9/5/2023	Interlocutory Application (I.B.C)	710102042612023	COMPANY PETITION IB (IBC)/923(PB)2018	BINA BISHT VS TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	11/5/2023	Vakaltnama and proof of service page no. mention index , page no. 75-76 cutting, page no. 20-21 typed copy missing, double pagination 25 To 44	Deepak kumar Agarwal
185	9/5/2023	Interlocutory Application (I.B.C)	710102042602023	COMPANY PETITION IB (IBC)/95(ND)2021	R N KHEMKA ENTERPRISES PRIVATE LIMITED VS PERSUASIVE REALCON PRIVATE LIMITED	Any other provision - Govt body	11/5/2023	wrong filling. need to filled additional	B.S. RAJESH
186	9/5/2023	Miscellaneous Application (IBC)	710102042552023	COMPANY PETITION IB (IBC)/559(ND)2021	RAJ RANI GUPTA VS MOTHERS PRIDE EDUCATION INSTITUTION PVT LTD	Rule 11 of NCLT, 2016	11/5/2023	case type wrong, main case not mention in pdf, page no. 21	MOHIT CHAUDHARY
187	8/5/2023	Interlocutory Application (I.B.C)	710102042392023	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS SATYENDRA SHARMA	Application under any other provisions- IBC	19/05/2023	case type wrong	ATIUTTAM

188	9/5/2023	Interlocutory Application (I.B.C)	710102042482023	COMPANY PETITION IB (IBC)/293(ND)2022	ROMY BANSAL VS MICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	11/5/2023	case details missing in affidavit, page no. mention in proof of service	PARMOD
189	9/5/2023	Interlocutory Application (I.B.C)	710102042662023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS MICA INDUSTRIES LIMITED	Application under any other provisions- IBC	11/5/2023	pagination not mentioned in affidavit	Vishal Gupta
190	9/5/2023	Company Application(Companies Act)	710102042572023	COMPANY PETITION (COMPANIES ACT)/220(ND)2018	MR GULSHAN KUMAR CHAWLA VS M/S CHAWLA & CHOUDHARY TRADING CO. PRIVATE LIMITED & ORS	Application under any other provisions	18/05/2023	due payment for rule-11, please fill all parties petitioners &&& respondent	Umesh
191	8/5/2023	Interlocutory Application (I.B.C)	710102042302023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS SKK AGRO PVT. LTD.	Sec 49(2)	12/5/2023	page no.52,54,63-64, cut page and page no.57-62 not clear page	Khushboo Shah
192	9/5/2023	Interlocutory Application (I.B.C)	710102042582023	COMPANY PETITION IB (IBC)/882(ND)2020	VANDANA SHALI VATS VS ATUL MITTAL	Sec 60(5)	12/5/2023	page no.18-19 not clear page	Deepak kumar Agarwal
193	9/5/2023	Restoration Application (IBC)	710102042542023	COMPANY PETITION IB (IBC)/2192(ND)2019	PUNEET ARORA VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/5/2023	stamp paper missing and double page numbering	Pawan
194	27/04/2023	Interlocutory Application (I.B.C)	710102039512023	COMPANY PETITION IB (IBC)/215(ND)2023	RANI JAIN VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	25/05/2023	Pg-31,34,37,40,43,46,49,55,58,61,62,63,67 not clear	RISHI
195	10/5/2023	Interlocutory Application (I.B.C)	710102042882023	COMPANY PETITION IB (IBC)/292(ND)2021	RAVINDER KUMAR GOEL VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	12/5/2023	page number missing in index	Ravinder Kumar Goel
196	9/5/2023	Interlocutory Application (I.B.C)	710102042512023	COMPANY PETITION IB (IBC)/1718(PB)2018	M/S DK ASSOCIATES VS THREE C PROJECTS PVT LTD	Sec 60(5)	23/05/2023	brief of synopsis missing, wrong case mention in pdf	Chaitanyashil
197	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	12/5/2023	sign missing in application page and stamp paper missing and page no.73-75 not clear page and true copy missing	Ujwala Uppaluri
198	9/5/2023	Interlocutory Application (I.B.C)	710102042692023	COMPANY PETITION IB (IBC)/104(PB)2017	ROHIT SEHGAL VS ANIL KOHLI RP OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED	Sec 60(5)	15/05/2023	page no.59-69,359-470 not clear page and true copy missing and volume wise index missing	Shashwat Anand
199	8/5/2023	Interlocutory Application (I.B.C)	710102042372023	COMPANY PETITION IB (IBC)/354(PB)2022	SAJJAN KUMAR DOKANIA VS MR. KULDEEP SINGH	19(2)	12/5/2023	page no.39-40, not clear page and due payment other section	ISWAR
200	8/5/2023	Interlocutory Application (I.B.C)	710102042292023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS MR. KULDEEP SINGH	Sec 12(2)	12/5/2023	memo party missing and page no. not mention in index and page no.45-47,49,53 not clear page	Sanjay Kumar Singh
201	12/5/2023	Interlocutory Application (I.B.C)	710102043622023	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH VS MR. KULDEEP SINGH	Sec 12(2)	15/05/2023	page no.,27-28 not clear page	KARAN
202	9/5/2023	Interlocutory Application (I.B.C)	710102042532023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS MR. KULDEEP SINGH	Sec 54(1)	11/5/2023	page No. 23,25,27,29,31,33,143-148 page not Clear	sarthak
203	11/5/2023	Interlocutory Application (I.B.C)	710102043082023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS MR. KULDEEP SINGH	Application under any other provisions- IBC	15/05/2023	page no.113,116,117,123,121, not clear page	Sanjay Kumar Singh
204	10/5/2023	Interlocutory Application (I.B.C)	710102042822023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/5/2023	stamp paper missing and section not mention in index	Mr. jitendra kumar
205	11/5/2023	Interlocutory Application (I.B.C)	710102043172023	COMPANY PETITION IB (IBC)/237(ND)2019	DEEPAK SACHDEVA VS ATUL MITTAL	Rule 11 of NCLT, 2016	12/5/2023	page no.57,59,61,70,75,78,80,82,91 translate to english	Gursat
206	11/5/2023	Interlocutory Application (I.B.C)	710102043152023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Rule 11 of NCLT, 2016	12/5/2023	rp detail incomplete	Sanjay Kumar Singh
207	12/5/2023	Interlocutory Application (I.B.C)	710102043562023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS YOGENDER GARG	Application under any other provisions- IBC	15/05/2023	page no.47-48 not clear page	PAWAN GARG
208	11/5/2023	Interlocutory Application (I.B.C)	710102043302023	COMPANY PETITION IB (IBC)/401(ND)2017	OM DRISHIAN INTERNATIONAL LIMITED VS AKASH SINGHAL	Sec 60(5)	15/05/2023	true copy missing	Aditi Sharma
209	11/5/2023	Restoration Application (IBC)	710102043252023	COMPANY PETITION IB (IBC)/672(ND)2022	CHETAN STEELS PRIVATE LIMITED VS CHETAN STEELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/05/2023	section not mention in index and page no.6 not clear page	SANTOSH

210	12/5/2023	Interlocutory Application (I.B.C)	710102043442023	COMPANY PETITION IB (IBC)/143(ND)2022	NOBAL BUILDTECH PRIVATE LIMITED VS NOBAL BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	15/05/2023	memo party missing	RAGHAV CHADHA
211	11/5/2023	Interlocutory Application (I.B.C)	710102043352023	COMPANY PETITION IB (IBC)/144(PB)2022	SHAIENDRA AJMERA VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Rule 11 of NCLT, 2016	15/05/2023	page no.13 hindi page and page no.67-78 not clear page	AKSHAY
212	11/5/2023	Interlocutory Application (I.B.C)	710102043052023	COMPANY PETITION IB (IBC)/66(ND)2022	INTEC CAPITAL LIMITED VS DEBASHISH NANDA	Sec 60(5)	15/05/2023	page 16-17hindi page and page no. 19-29,39,84-86 not clear page	INTEC CAPITAL LIMITED
213	11/5/2023	Interlocutory Application (I.B.C)	710102043122023	COMPANY PETITION IB (IBC)/1440(ND)2018	KWALITY LIMITED VS COMMERCIAL TAX DEPARTMENT	Sec 60(5)	15/05/2023	section wrong and affidavit address mismatch of stamp paper and page no.30-32 hindi page and page 36,50,51, not clear page	Prakhyat Sharma
214	12/5/2023	Interlocutory Application (I.B.C)	710102043532023	COMPANY PETITION IB (IBC)/2581(ND)2019	RAJIV BHATNAGAR VS GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	15/05/2023	page no.38,122-126,149-151, not clear page	Mansij
215	12/5/2023	Interlocutory Application (I.B.C)	710102043522023	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS M/S VAISH CO-OPERATIVE ADARSH BANK LTD	Sec 60(5)	15/05/2023	true copy missing and sign missing	SHANKARI MISHRA
216	12/5/2023	Interlocutory Application (I.B.C)	710102043582023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS M/S VAISH CO-OPERATIVE ADARSH BANK LTD	Sec 60(5)	15/05/2023	section wrong	ALOK KAUSHIK
217	12/5/2023	Interlocutory Application (I.B.C)	710102043432023	COMPANY PETITION IB (IBC)/945(PB)2020	BANSAL DIAMONDS PRIVATE LIMITED REETESH KUMAR AGARWAL LIQUIDATOR VS M/S VAISH CO-OPERATIVE ADARSH BANK LTD	Application under any other provisions- IBC	15/05/2023	page no.12-13,121-122not clear page and due payment other section	ISWAR
218	12/5/2023	Interlocutory Application (I.B.C)	710102043672023	COMPANY PETITION IB (IBC)/470(ND)2017	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD. VS M/S VAISH CO-OPERATIVE ADARSH BANK LTD	Sec 60(5)	15/05/2023	page no.68-71,119-144,149-152 not clear page and true copy missing	AMAR VIVEK
219	11/5/2023	Interlocutory Application (I.B.C)	710102043372023	COMPANY PETITION IB (IBC)/2115(ND)2019	DMI FINANCE PRIVATE LIMITED VS ABLOOM INFOTECH PRIVATE LIMITED	Sec 60(5)	15/05/2023	memo party missing and page number missing in index and page number missing in application	Manish
220	11/5/2023	Interlocutory Application (I.B.C)	710102043292023	COMPANY PETITION IB (IBC)/401(ND)2017	OM DRISHIAN INTERNATIONAL LIMITED VS AKASH SINGHAL	Sec 60(5)	15/05/2023	true copy missing in annexure page	Aditi Sharma
221	13/05/2023	Interlocutory Application (I.B.C)	710102043752023	COMPANY PETITION IB (IBC)/330(ND)2021	MR. ASHWANI KUMAR SINGLA VS AKASH SINGHAL	Rule 11 of NCLT, 2016	19/05/2023	Pg-7 not clear	RAKESH KUMAR
222	11/5/2023	Interlocutory Application (I.B.C)	710102043112023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS PUNJAB NATIONAL BANK	Application under any other provisions- IBC	15/05/2023	rp detail incomplete in memo party	Sanjay Kumar Singh
223	13/05/2023	Interlocutory Application (I.B.C)	710102043802023	COMPANY PETITION IB (IBC)/2068(ND)2019	DHARMENDRA GREWAL VS RAJIV BAJAJ RP	Application under any other provisions- IBC	15/05/2023	sign missing in application page and page 67-72,84-86,88-89,94,97,99,102,104,156,195-198, not clear page	Shivankar
224	12/5/2023	Interlocutory Application (I.B.C)	710102043702023	COMPANY PETITION IB (IBC)/1095(ND)2020	AJAY GUPTA RESOLUTION PROFESSIONAL VS RAJIV BAJAJ RP	Any other provision - Govt body	15/05/2023	section wrong and page no.154,157,,173-176,199,219,222-223, not clear page	MILAN
225	13/05/2023	Interlocutory Application (I.B.C)	710102043992023	COMPANY PETITION IB (IBC)/197(ND)2018	ARUN CHADHA VS RAMESH KUMAR SUNEJA	Application under any other provisions- IBC	15/05/2023	page no.75-86 not clear page	Ahsan Ahmad
226	13/05/2023	Company Appeal (IBC)	710102043862023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS RAMESH KUMAR SUNEJA	Regulation 44(2), Liquidation process Regulation, 2016	16/05/2023	wrong section and case type wrong, contact to registry, etc	SUMAN
227	13/05/2023	Interlocutory Application (I.B.C)	710102043892023	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS RAMESH KUMAR SUNEJA	Rule 11 of NCLT, 2016	16/05/2023	page no 1BEFORE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, BENCH AT CHANDIGARH	JAGNEET SINGH

228	15/05/2023	Interlocutory Application (I.B.C)	710102044202023	COMPANY PETITION IB (IBC)/1083(PB)2018	TIRPTI DEVI VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Any other provision - Govt body	16/05/2023	section wrong according your pdf	DILIP
229	15/05/2023	Interlocutory Application (I.B.C)	710102044322023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	16/05/2023	page no.33-36,59-62 not clear page	SUMAN
230	15/05/2023	Interlocutory Application (I.B.C)	710102044182023	COMPANY PETITION IB (IBC)/1083(PB)2018	CHANDAR PRAKASH VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Any other provision - Govt body	16/05/2023	section wrong according your pdf	DILIP
231	15/05/2023	Interlocutory Application (I.B.C)	710102044172023	COMPANY PETITION IB (IBC)/401(ND)2017	MR. KAPIL VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Sec 60(5)	16/05/2023	page 68-73,102-105,108-110, not clear page and stamp paper missing and true copy missing	SAMARTH AGRAWAL
232	15/05/2023	Interlocutory Application (I.B.C)	710102044252023	COMPANY PETITION IB (IBC)/582(ND)2020	KUGD SERVICES PVT. LTD VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Sec 43(1) r/w Sec 44 (1)	16/05/2023	page no. 79-105 not clear page and double page numbering	Dharmendra Kumar
233	15/05/2023	Interlocutory Application (I.B.C)	710102044192023	COMPANY PETITION IB (IBC)/1083(PB)2018	MANISHA GUPTA VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Any other provision - Govt body	17/05/2023	section wrong	DILIP
234	15/05/2023	Interlocutory Application (I.B.C)	710102044402023	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Rule 11 of NCLT, 2016	18/05/2023	section wrong	IRP SUNIL KUMAR AGRA
235	13/05/2023	Interlocutory Application (I.B.C)	710102044002023	COMPANY PETITION IB (IBC)/204(ND)2021	RAJ KUMAR AND JAYANTY DEVI VS M/S SUPERTECH LIMITED	Sec 60(5)	22/05/2023	stamp paper not notarized please fill all party details in portal	GEETANSH
236	13/05/2023	Interlocutory Application (I.B.C)	710102043722023	COMPANY PETITION IB (IBC)/923(PB)2018	DR. DAUD JUDAS MINJ & DR. MUKTA MALA MINJ VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	25/05/2023	notary missing in stamp paper	AJIT SINGH
237	16/05/2023	Interlocutory Application (I.B.C)	710102044502023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions- IBC	17/05/2023	page no.18-19,22 not clear page	REETESH
238	16/05/2023	Interlocutory Application (I.B.C)	710102044552023	COMPANY PETITION IB (IBC)/375(PB)2018	SAKET MOTORS PVT. LTD. THROUGH ITS DIRECTOR VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Sec 60(5)	17/05/2023	page no.12-22,25-127 not clear page and double case number	BHARAT
239	16/05/2023	Interlocutory Application (I.B.C)	710102044682023	COMPANY PETITION IB (IBC)/354(PB)2022	SAJJAN KUMAR DOKANIA VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Application under any other provisions- IBC	17/05/2023	page no.1-3 not mention in index	ISWAR
240	17/05/2023	Interlocutory Application (I.B.C)	710102044932023	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Rule16(d),NCLT Rules,2016 IBC	22/05/2023	SECTION WRONG ACCORDING YOUR PDF	Aditi Sharma
241	16/05/2023	Interlocutory Application (I.B.C)	710102044592023	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS AXIS BANK LIMITED	Sec 60(5)	17/05/2023	page no.10-14,19-31,35-41, not clear page	Prashant Kashyap

242	16/05/2023	Interlocutory Application (I.B.C)	710102044572023	COMPANY PETITION IB (IBC)/670(ND)2020	NORTH INDIA STEEL VS HIMSKAF SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/05/2023	case type wrong and court fee missing and affidavit back date	Ajay
243	16/05/2023	Interlocutory Application (I.B.C)	710102044692023	COMPANY PETITION IB (IBC)/355(ND)2022	SAJJAN KUMAR DOKANIA VS HIMSKAF SYSTEMS PRIVATE LIMITED	Application under any other provisions- IBC	17/05/2023	page no.1-3 not mention in index	ISWAR
244	16/05/2023	Interlocutory Application (I.B.C)	710102044522023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS ASSISTANT COLLECTOR GRADE I	Application under any other provisions- IBC	18/05/2023	section wrong according your pdf	Sajeve Bhushan Deora
245	16/05/2023	Interlocutory Application (I.B.C)	710102044542023	COMPANY PETITION IB (IBC)/375(PB)2018	SAKET MOTORS PVT. LTD. THROUGH ITS DIRECTOR VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Sec 60(5)	17/05/2023	pdf not clear and double main case number	BHARAT
246	17/05/2023	Interlocutory Application (I.B.C)	710102045142023	COMPANY PETITION IB (IBC)/1627(PB)2019	AISHWARYA MOHAN GAHRANA VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Application under any other provisions- IBC	18/05/2023	memo party incomplete	A M Gahrana
247	17/05/2023	Interlocutory Application (I.B.C)	710102044982023	COMPANY PETITION IB (IBC)/522(ND)2022	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD. VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	18/05/2023	welfare missing	Shaila Taware
248	16/05/2023	Interlocutory Application (I.B.C)	710102044672023	COMPANY PETITION IB (IBC)/353(PB)2022	SAJJAN KUMAR DOKANIA VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Application under any other provisions- IBC	18/05/2023	page no.1-3 not mention in index	ISWAR
249	17/05/2023	Company Application(Companies Act)	710102045002023	COMPANY PETITION (COMPANIES ACT)/152(ND)2022	NITESH BHARDWAJ VS JAIDEV SEHRAWAT	Rule 11 of NCLT	23/05/2023	page no.20-34,38-43 not clear page	Ashutosh
250	16/05/2023	Interlocutory Application (I.B.C)	710102044462023	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/05/2023	page no.20-41,69-74,not clear page and double page numbering and welfare and court fee missing	SHASHWAT TRIPATHI
251	17/05/2023	Restoration Application (Companies Act)	710102044972023	COMPANY PETITION (COMPANIES ACT)/208(ND)2018	M/S PEREGRINE GUARDING PVT LTD VS RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 48	18/05/2023	case type wrong and section wrong and affidavit address mismatch of stamp paper	SHOBHAN MAHANTI
252	17/05/2023	Interlocutory Application (I.B.C)	710102044952023	COMPANY PETITION IB (IBC)/522(ND)2022	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD. VS YASHPAL KAPOOR	Sec 43(1) r/w Sec 44 (1)	18/05/2023	welfare missing and section not mention in index	Shaila Taware
253	16/05/2023	Interlocutory Application (I.B.C)	710102044482023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS YASHPAL KAPOOR	Application under any other provisions- IBC	26/05/2023	need to additional	Prakash Legal Advisers
254	16/05/2023	Interlocutory Application (I.B.C)	710102044562023	COMPANY PETITION IB (IBC)/281(PB)2019	ROHIT YADAV VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Sec 60(5)	18/05/2023	page no.18-21 not clear page	Sumit Sinha

255	17/05/2023	Interlocutory Application (I.B.C)	710102045222023	COMPANY PETITION IB (IBC)/204(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS HITESH GOEL	Sec 60(5)	18/05/2023	Page 289 To 292 &&& 305 English Translate Missing	Angad
256	17/05/2023	Company Application(Companies Act)	710102045102023	COMPANY PETITION (COMPANIES ACT)/152(ND)2022	NITESH BHARDWAJ VS JAIDEV SEHRAWAT	Rule 11 of NCLT	23/05/2023	page no.202-205 not clear page	Ashutosh
257	17/05/2023	Interlocutory Application (I.B.C)	710102045272023	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED VS GAUTAM TECHAGRO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/05/2023	page no. 35,69-70 not clear page and please fill petition and respondent in the detail all party	Irfan Ahmed
258	16/05/2023	Company Application(Companies Act)	710102044602023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2022	TRANS VALVES (INDIA) PRIVATE LIMITED VS GAUTAM TECHAGRO INDIA PRIVATE LIMITED	Section 420	24/05/2023	applicant name should be first in memo of parties , all petitioner fill details in technically	Chander Kant
259	17/05/2023	Interlocutory Application (I.B.C)	710102044872023	COMPANY PETITION IB (IBC)/113(ND)2022	CHANCHAL DUA RESOLUTION PROFESSIONAL VS GAUTAM TECHAGRO INDIA PRIVATE LIMITED	Application under any other provisions- IBC	22/05/2023	PAGE NO.29,31 NOT CLEAR	ABHISHEK
260	17/05/2023	Interlocutory Application (I.B.C)	710102045282023	COMPANY PETITION IB (IBC)/1185(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SATELLITE CABLES PRIVATE LIMITED	Sec 60(5)	22/05/2023	case type wrong	SAURABH
261	19/05/2023	Interlocutory Application (I.B.C)	710102045592023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS SATELLITE CABLES PRIVATE LIMITED	Application under any other provisions- IBC	24/05/2023	page no.35-36 not clear page and notary missing stamp paper and affidavit	SHAMSHER BAHADUR SIN
262	18/05/2023	Interlocutory Application (I.B.C)	710102045392023	COMPANY PETITION IB (IBC)/1006(ND)2019	MR. JITENDRA CHHABRA VS MR. SATIRAM YADAV	Rule 11 of NCLT, 2016	22/05/2023	volume wise index missing and proof service missing	AKSHAY SHARMA
263	19/05/2023	Interlocutory Application (I.B.C)	710102045692023	COMPANY PETITION IB (IBC)/262(PB)2022	GAGAN GULATI VS MR. SATIRAM YADAV	Application under any other provisions- IBC	23/05/2023	page no.16-17 not clear page	Gagan Gulati
264	17/05/2023	Interlocutory Application (I.B.C)	710102045312023	COMPANY PETITION IB (IBC)/809(ND)2021	IRP SUNIL KUMAR AGRAWAL VS MR. SATIRAM YADAV	Application under any other provisions- IBC	18/05/2023	page no.51-52 not clear page	SUNIL KUMAR AGRAWAL
265	17/05/2023	Company Application(Companies Act)	710102045242023	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	SURPREET SINGH SURI VS ROHIT GUPTA	Rule 11 of NCLT	22/05/2023	memo party missing and section wrong according your pdf and court fee missing and stamp paper missing	Anurag
266	18/05/2023	Interlocutory Application (I.B.C)	710102045352023	COMPANY PETITION IB (IBC)/945(PB)2020	MR. REETESH KUMAR AGARWAL LIQUIDATOR VS ROHIT GUPTA	Application under any other provisions- IBC	24/05/2023	memo party not mention in index	ISWAR
267	18/05/2023	Interlocutory Application (I.B.C)	710102045362023	COMPANY PETITION IB (IBC)/913(ND)2020	MANISH AGARWAL IRP VS ROHIT GUPTA	Application under any other provisions- IBC	22/05/2023	due payment other section and page no.23,40 not clear page	KUNAL
268	17/05/2023	Company Application(Companies Act)	710102045262023	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	SURPREET SINGH SURI VS ROHIT GUPTA	Rule 11 of NCLT	19/05/2023	memo party missing and stamp paper missing and section wrong	Anurag
269	18/05/2023	Interlocutory Application (I.B.C)	710102045382023	COMPANY PETITION IB (IBC)/1059(ND)2018	M/S. CONCORD INFRASTRUCTURE PVT. LTD. VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	22/05/2023	technical case title wrong, date missing in memo of party, Respondent and Petitioner missing in memo of party, E-stem paper missing , page no. 11,12,13,15,17,18, 33-39 and true copy and sing missing in annexure pages	Tarun Gupta
270	19/05/2023	Interlocutory Application (I.B.C)	710102045562023	COMPANY PETITION IB (IBC)/2057(ND)2019	RESOLUTION PROFESSIONAL OLIVER ENGINEERING PVT. LTD. VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 12(2)	24/05/2023	page no.17 not clear page and section wrong according your pdf	Narendra Kumar
271	18/05/2023	Interlocutory Application (I.B.C)	710102045532023	COMPANY PETITION IB (IBC)/758(ND)2022	INDEX LOGISTICS PRIVATE LIMITED VS CAREX CARGO EXPRESS PRIVATE LIMITED	Application under any other provisions- IBC	22/05/2023	page 12 not clear and section wrong according your pdf	Animesh Kumar
272	18/05/2023	Interlocutory Application (I.B.C)	710102045412023	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS TARGETONE INNOVATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/05/2023	memo of party and e-stem missing, affidavit missing , proof of service mention in index	Surbhi Sharma

273	19/05/2023	Interlocutory Application (I.B.C)	710102045622023	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS CREATIVE LOOMS AND CRAFTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/05/2023	page no.6-9 not clear page and memo party missing	HITESH SACHAR
274	18/05/2023	Interlocutory Application (I.B.C)	710102045502023	COMPANY PETITION IB (IBC)/1683(ND)2018	GROWTHWAYS TRADING PVT. LTD. THROUGH LIQUIDATOR SUNIL KUMAR AGRAWAL VS SUNIL KUMAR JAIN (RP) VAS DATA SERVICES PVT LTD	Rule 11 of NCLT, 2016	22/05/2023	address missing in affidavit	MANOJ
275	19/05/2023	Interlocutory Application (I.B.C)	710102045702023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS DILIP TRADING CO.	Sec 49(2)	26/05/2023	page no.49-50,57, not clear page	Khushboo Shah
276	19/05/2023	Interlocutory Application (I.B.C)	710102045632023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS DAKSH PAHWA	Sec 66(1)	24/05/2023	page no.153-154,156,160-162,168, not clear page	Sajeve Bhushan Deora
277	19/05/2023	Interlocutory Application (I.B.C)	710102045742023	COMPANY PETITION IB (IBC)/312(ND)2021	ICEBERG DEVELOPERS PVT LTD VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	24/05/2023	ib not mention in main case and memo party missing and application uploaded 2 time	Sidhartha
278	17/05/2023	Interlocutory Application (I.B.C)	710102045112023	COMPANY PETITION IB (IBC)/391(ND)2018	MOHD NAZIM KHAN VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	22/05/2023	PAGE NO.25-26,28,35,38-40,43-44 NOT CLEAR PAGE AND SECTION NOT MENTION IN INDEX	Sharad Tyagi
279	10/5/2023	Interlocutory Application (I.B.C)	710102042932023	COMPANY PETITION IB (IBC)/882(ND)2020	GIRISH KUMAR MITTAL AND SARIKA MITTAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	22/05/2023	page no.35,37,39-59 not clear page	Akshay Goel
280	22/05/2023	Restoration Application (IBC)	710102046182023	COMPANY PETITION IB (IBC)/806(PB)2019	NS DREAMCON PVT. LTD. VS MSA DEVELOPERS	Rule 11 of NCLT, 2016	23/05/2023	section mention in index, sing and true copy in annexure pages, welfare and court fees paste in blank space	MRINAL
281	20/05/2023	Interlocutory Application (I.B.C)	710102046012023	COMPANY PETITION IB (IBC)/2755(ND)2019	M/S MAZAGON DOCK LIMITED VS M/S DREDGING CORPORATION OF INDIA LIMITED	Sec 60(5)	23/05/2023	section mention in index, affidavit not clear	Archana Lakhotia
282	22/05/2023	Interlocutory Application (I.B.C)	710102046312023	COMPANY PETITION IB (IBC)/734(PB)2022	PAWAN K GOEL VS M/S DREDGING CORPORATION OF INDIA LIMITED	Rule 154 (1)	24/05/2023	please fill details all party in portal NEED TO SIGN ON EVERY PAGES ON APPLICATION TRUE COPY SIGN MISSED	Vipin
283	10/5/2023	Interlocutory Application (I.B.C)	710102042742023	COMPANY PETITION IB (IBC)/499(ND)2021	M/S GLOBAL SERVICE VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/05/2023	stamp paper missing and separate application and section not mention in index	Pranay
284	22/05/2023	Restoration Application (Companies Act)	710102046152023	COMPANY PETITION (COMPANIES ACT)/43(ND)2019	ANAND MITTAL AND OTHERS VS MAHESH MERCANDISE	Rule 11 of NCLT	24/05/2023	section wrong according your pdf and sign missing in application page and all party's petitioner and respondent fill detail on online portal and 43-44 not clear page and separate application and stamp paper and affidavit missing	CHETAN
285	22/05/2023	Restoration Application (Companies Act)	710102046172023	COMPANY PETITION (COMPANIES ACT)/51(ND)2019	ANAND MITTAL AND OTHERS VS MAHESH MERCANDISE	Rule 11 of NCLT	24/05/2023	section wrong according your pdf and sign missing in application page and all party's petitioner and respondent fill detail on online portal and 44-45 not clear page and separate application and stamp paper and affidavit missing	CHETAN
286	22/05/2023	Restoration Application (Companies Act)	710102046162023	COMPANY PETITION (COMPANIES ACT)/52(ND)2019	ANAND MITTAL & ORS. VS MAHESH MERCANDISE PVT. LTD. AND ORS.	Rule 11 of NCLT	24/05/2023	page no.10,44-45 not clear page and section wrong according your pdf and sign missing in application page and all party's petitioner and respondent fill detail on online portal and separate application and stamp paper and affidavit missing	CHETAN
287	21/05/2023	Interlocutory Application (I.B.C)	710102046092023	COMPANY PETITION IB (IBC)/165(ND)2023	AXIS E CORP SOLUTIONS PRIVATE LIMITED VS AARYAVRAT INDIA PRIVATE LIMITED	Application under any other provisions- IBC	26/05/2023	memo party missing and affidavit address mismatch of staMP PAPER	gopal
288	20/05/2023	Interlocutory Application (I.B.C)	710102045912023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS AARYAVRAT INDIA PRIVATE LIMITED	Application under any other provisions- IBC	26/05/2023	please file separate list of creditors	Ashish
289	22/05/2023	Interlocutory Application (I.B.C)	710102046142023	COMPANY PETITION IB (IBC)/681(ND)2022	ATUL MITTAL IRP VS AARYAVRAT INDIA PRIVATE LIMITED	Sec 12(2)	26/05/2023	MEMPO PARTY MISSING AND COURT FEE 3 MISSING	Udayan Khandelwal

290	23/05/2023	Interlocutory Application (I.B.C)	710102046462023	COMPANY PETITION IB (IBC)/2130(ND)2019	MR DINESH GAMBHIR AND VARUN GAMBHIR VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26/05/2023	sign missing in application page and all party's petitioner and respondent detail fill on online portal and page no.37 hindi page and date missing in affidavit	CHANDRA SHEKHAR GUPTA
291	20/05/2023	Interlocutory Application (I.B.C)	710102045882023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26/05/2023	stamp paper not clear and 114 not clear page	RAKESH KUMAR
292	23/05/2023	Interlocutory Application (I.B.C)	710102046482023	COMPANY PETITION IB (IBC)/2130(ND)2019	MR DINESH GAMBHIR AND MR VARUN GAMBHIR VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	26/05/2023	sign missing in application page and all party's petitioner and respondent detail fill on online portal and page no.40 hindi page and date missing in affidavit and true copy missing	CHANDRA SHEKHAR GUPTA
293	20/05/2023	Interlocutory Application (I.B.C)	710102045802023	COMPANY PETITION IB (IBC)/617(ND)2022	THREE C INFRA TECH PRIVATE LIMITED VS THREE C GREEN DEVELOPERS PRIVATE LIMITED	Sec 60(5)	26/05/2023	34 page not clear	ABHAY
294	20/05/2023	Interlocutory Application (I.B.C)	710102045932023	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER VS THREE C GREEN DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/05/2023	page no.20-21,69-74, not clear page	Prateek Kushwaha
295	24/05/2023	Interlocutory Application (I.B.C)	710102046832023	COMPANY PETITION IB (IBC)/267(PB)2021	SANNJAY MAHIPAL VS M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	25/05/2023	page number missing after 59 page and all respondent detail fill on online portal	Dhruv Gupta
296	24/05/2023	Interlocutory Application (I.B.C)	710102046872023	COMPANY PETITION IB (IBC)/882(ND)2020	AMIT AGARWAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	26/05/2023	ALL PASRTYS PETITIONER AND RESPONDENT DETAIL FILL ON ONLINE PORTAL	Mukti Chowdhary
297	24/05/2023	Company Appeal (IBC)	710102046862023	COMPANY PETITION IB (IBC)/882(ND)2020	VINOD KUMAR VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	26/05/2023	CASE TYPE WRONG	Mukti Chowdhary
298	24/05/2023	Miscellaneous Application (IBC)	710102047022023	COMPANY PETITION IB (IBC)/817(PB)2022	PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED VS SARITA AGARWAL	Rule 11 of NCLT, 2016	25/05/2023	case type wrong and party mismatch on online portal and applicant detail incomplete in memo party	KNM & Partners
299	24/05/2023	Interlocutory Application (I.B.C)	710102047252023	COMPANY PETITION IB (IBC)/199(ND)2022	SANYAM GOEL RESOLUTION PROFESSIONAL FOR M/S PROVIEW INFRASTRUCTURE PVT. LTD. VS SARITA AGARWAL	Sec 60(5)	25/05/2023	respondent detail wrong	Astha
300	24/05/2023	Interlocutory Application (I.B.C)	710102047262023	COMPANY PETITION IB (IBC)/440(ND)2021	MATA PRASAD PATHAK VS MANOHAR LAL VIJ RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS LTD	Sec 60(5)	26/05/2023	Haryana Stamp Should Be Minimum of 100 Rs.	Apoorv Khator
301	24/05/2023	Interlocutory Application (I.B.C)	710102046912023	COMPANY PETITION IB (IBC)/648(ND)2019	SUDHIR GUPTA VS EDWARD KEVENTERS (SUCCESSORS) PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/05/2023	sign missing in application page stamp paper and affidavit missing and sign missing in memo party and index	Nithin
302	26/05/2023	Company Application(Companies Act)	710102047762023	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	DELHI GYMKHANA CLUB LIMITED VS UNION OF INDIA	Rule 11 of NCLT	26/05/2023	PAGE NUMBER MISSING IN INDEX	Niranjan
303	26/05/2023	Company Application(Companies Act)	710102047852023	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Rule 11 of NCLT	26/05/2023	affidavit address mismatch of stamp paper and memo party missing	Sandeep Devashish Das
304	25/05/2023	Interlocutory Application (I.B.C)	710102047652023	COMPANY PETITION IB (IBC)/470(ND)2017	RISHI KAPOOR VS KASHI VISHWANATHAN SIVARAMAN RP OF KINDLE DEVELOPERS PVT LTD	Sec 60(5)	26/05/2023	Kindly Add Respondent Details On Online Portal	Lakshay Agarwal
305	28/05/2023	Interlocutory Application (I.B.C)	710102048362023	COMPANY PETITION IB (IBC)/233(ND)2022	RAKESH KUMAR BURREJA VS DEVENDER UMRAO	Sec 60(5)	30/05/2023	pages not clear respondent details not mention on e - filing portal	Nagendra kumar khare

306	24-05-2023	0710102085532022(No.of Docs 2)	0710102085532022/6	INTERLOCUTORY APPLICATION (I.B.C)/5053(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS. F & F INTERNATIONAL	Application under any other provisions- IBC	29-05-2023	Sign missing on all pages of submission, true copy signed not found on many pages on annexure	Adyajha
307	24-05-2023	0710102170382019(No.of Docs 2)	0710102170382019/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/19(ND)2020	HALWASIYA ESTATES LIMITED VS. WELLDONE TECHNOLOGY DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	29-05-2023	need to application file	legalavenues
308	24-05-2023	0710102000692022(No.of Docs 2)	0710102000692022/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/11(ND)2022	TAURUS THERMOPLASTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2023	Proof of Service pdf not found	trscompsecy
309	24-05-2023	0710102057982022(No.of Docs 2)	0710102057982022/7	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	29-05-2023	index missing	adv.shobhan.mahanti
310	24-05-2023	0710102000692022(No.of Docs 1)	0710102000692022/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/11(ND)2022	TAURUS THERMOPLASTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2023	Proof of Service pdf not found	trscompsecy
311	24-05-2023	0710102020022023(No.of Docs 2)	0710102020022023/5	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	29-05-2023	document incomplete index missing	Natasha Dhruvan Shah
312	24-05-2023	0710102010262023(No.of Docs 2)	0710102010262023/1	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2023	index missing or stamp required	adv.sarthakj
313	24-05-2023	0710102060432021(No.of Docs 2)	0710102060432021/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2021	DYNACON PROJECTS PVT. LTD. VSTODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	29-05-2023	Sign missing on page 1 or 2	saxena&saxena
314	24-05-2023	0710102084722020(No.of Docs 2)	0710102084722020/11	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	29-05-2023	Sign missing on all pages on reply page 48 in hindi	dushyantiwari.adv
315	25-05-2023	0710102019672023(No.of Docs 2)	0710102019672023/4	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	26-05-2023	affidavit date wrong welfare fess or court fees ticket paste on blank side on vakalatnama	gopalprasad@.in
316	24-05-2023	0710200411852018(No.of Docs 1)	0710200411852018/12	COMPANY PETITION IB (IBC)/199(PB)2018	HVR INDUSTRIES PVT. LTD. VS BINDAL & BINDAL BATTERIES P. LTD.	IBC Under Sec 9	26-05-2023	3 rupee court fee missing	arenesslaw
317	11/3/2023	0710102023132023(No.of Docs 0)	0710102023132023/4	COMPANY PETITION IB (IBC)/252(ND)2023	AMIRSONS TIMBER VS. MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	26-05-2023	Page No:12-16 is not Clear.	
318	11/3/2023	0710102023132023(No.of Docs 0)	0710102023132023/4	COMPANY PETITION IB (IBC)/252(ND)2023	AMIRSONS TIMBER VS. MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	26-05-2023	Page No:12-16 is not Clear.	
319	24-05-2023	0710102085552022(No.of Docs 2)	0710102085552022/7	INTERLOCUTORY APPLICATION (I.B.C)/5105(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS. HIMANSHU AGARWAL	Application under any other provisions- IBC	26-05-2023	Sign missing on all pages of submission, true copy signed not found on many pages on annexure	Adyajha
320	19-01-2023	0710102008242023(No.of Docs 0)	0710102008242023/6	COMPANY PETITION IB (IBC)/91(ND)2023	BIG LOYALTY INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. SHASHIKANT SHRAVAN DHAMNE VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	26-05-2023	page 35 not clear	

321	24-05-2023	0710102044452023(No.of Docs 2)	0710102044452023/1	INTERLOCUTORY APPLICATION (I.B.C)/2821(ND)2023	PRADEEP KUMAR KASUHIK VSGREENOPOLIS WELFARE CONFEDERATION	Sec 60(5)	26-05-2023	index missing	advocatevijetasingh
322	14-05-2022	0710102038252022(No.of Docs 0)	0710102038252022/9	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	26-05-2023	stamp paper required	
323	24-05-2023	0710102038522023(No.of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	26-05-2023	court fees paste on the blank side on vakalatnama	mlgadvacate
324	31-08-2021	0710102062012021(No.of Docs 0)	0710102062012021/7	COMPANY PETITION IB (IBC)/524(ND)2021	SACHIN DHIMAN VS. AJNARA REALTECH LTD	IBC under Sec 7	26-05-2023	PAGE 14 CUT	
325	24-05-2023	0710102105522019(No.of Docs 1)	0710102105522019/6	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	SUNRISE CEMENT PVT LTD VS. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26-05-2023	document incomplete	pkasingh
326	14-05-2022	0710102038252022(No.of Docs 0)	0710102038252022/9	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	26-05-2023	stamp paper required	
327	25-05-2023	0710102012142023(No.of Docs 2)	0710102012142023/1	INTERLOCUTORY APPLICATION (I.B.C)/798(ND)2023	GREENOPOLIS WELFARE CONFEDERATION VS. THREE C SHELTERS PVT. LTD.	Sec 60(5)	26-05-2023	document incomplete	prageetrathi
328	19-08-2021	0710102058662021(No.of Docs 0)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	26-05-2023	NEED TO EVERY PAGES SIGN OR TRUE COPY	
329	25-05-2023	0710102070012022(No.of Docs 2)	0710102070012022/9	COMPANY PETITION IB (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	26-05-2023	102 103 104 NOT CLEAR	APA
330	31-08-2021	0710102062012021(No.of Docs 0)	0710102062012021/7	COMPANY PETITION IB (IBC)/524(ND)2021	SACHIN DHIMAN VS. AJNARA REALTECH LTD	IBC under Sec 7	26-05-2023	PAGE 14 CUT	
331	14-05-2022	0710102038252022(No.of Docs 0)	0710102038252022/9	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	26-05-2023	stamp paper required	
332	14-05-2022	0710102038252022(No.of Docs 0)	0710102038252022/9	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	26-05-2023	stamp paper required	
333	24-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/7	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	26-05-2023	NEED TO SIGN TRUE COPY ALL PAGES	karuna22
334	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
335	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
336	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law

337	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
338	24-05-2023	0710102044772023(No.of Docs 2)	0710102044772023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/184(PB)2023	SUBHASH CHANDER MONOCHA VS. MANOCHA POLYMERS LIMITED	Rule 11 of NCLT	26-05-2023	affidavit full scan and attach	CSSHARAD
339	25-05-2023	0710102016802023(No.of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	26-05-2023	affidavit stamp paper missing	Advocatejay1
340	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
341	24-05-2023	0710102039292023(No.of Docs 1)	0710102039292023/1	INTERLOCUTORY APPLICATION (I.B.C)/2566(ND)2023	JAGDISH SINGH NAIN VS. TRUE BLUE FINLEASE LTD.	Application under any other provisions- IBC	26-05-2023	Date missing on index	devganabhishek
342	25-05-2023	0710102070012022(No.of Docs 2)	0710102070012022/8	COMPANY PETITION IB (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	26-05-2023	NEED TO SIGN ALL PAGES	APA
343	24-05-2023	0710102031242022(No.of Docs 5)	0710102031242022/3	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	26-05-2023	Rply not signed, stamp or affidavit address is mismatch, pages not mentioned on index, affidavit &&& reply not signed or notarized, stamp required	b_arora
344	24-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/7	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	26-05-2023	NEED TO SIGN TRUE COPY ALL PAGES	karuna22
345	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
346	24-05-2023	0710102085542022(No.of Docs 2)	0710102085542022/6	INTERLOCUTORY APPLICATION (I.B.C)/5368(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS. RISHI CHEMICAL	Application under any other provisions- IBC	26-05-2023	Sign missing on all pages of submission, true copy signed not found on many pages on annexures	Adyajha
347	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
348	26-05-2023	0710102087442022(No.of Docs 2)	0710102087442022/4	COMPANY PETITION IB (IBC)/865(ND)2022	MR. SURENDRA KANAIYALAL SHAH VS. MAGICON IMPEX PRIVATE LIMITED	IBC under Sec 7	26-05-2023	NEED TO SIGN ALL PAGES	counselgulshan@gmail
349	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
350	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
351	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
352	31-08-2021	0710102062012021(No.of Docs 0)	0710102062012021/7	COMPANY PETITION IB (IBC)/524(ND)2021	SACHIN DHIMAN VS. AJNARA REALTECH LTD	IBC under Sec 7	26-05-2023	PAGE 14 CUT	
353	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
354	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
355	31-08-2021	0710102062012021(No.of Docs 0)	0710102062012021/7	COMPANY PETITION IB (IBC)/524(ND)2021	SACHIN DHIMAN VS. AJNARA REALTECH LTD	IBC under Sec 7	26-05-2023	PAGE 14 CUT	

356	24-05-2023	0710102019042022(No.of Docs 2)	0710102019042022/5	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	26-05-2023	Sign or true copy missing on all pages	Apoorva10
357	23-03-2023	0710102027272023(No.of Docs 0)	0710102027272023/1	INTERLOCUTORY APPLICATION (I.B.C)/1695(ND)2023	STATE BANK OF INDIA VS. SANTOSHI FINLEASE PRIVATE LIMITED	Application under any other provisions- IBC	26-05-2023	True Copy Sign are Missing.	
358	24-05-2023	0710102028452020(No.of Docs 2)	0710102028452020/10	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	26-05-2023	Proof of evidence attach but not visible	MAPLEGAL
359	24-05-2023	0710102028452020(No.of Docs 2)	0710102028452020/10	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	26-05-2023	Proof of evidence attach but not visible	MAPLEGAL
360	24-05-2023	0710102028452020(No.of Docs 2)	0710102028452020/10	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	26-05-2023	Proof of evidence attach but not visible	MAPLEGAL
361	24-05-2023	0710102028452020(No.of Docs 2)	0710102028452020/10	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	26-05-2023	Proof of evidence attach but not visible	MAPLEGAL
362	24-11-2022	0710102097352022(No.of Docs 0)	0710102097352022/5	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	26-05-2023	address mismatch on affidavit	
363	24-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/7	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	26-05-2023	NEED TO SIGN TRUE COPY ALL PAGES	karuna22
364	11/3/2023	0710102023132023(No.of Docs 0)	0710102023132023/4	COMPANY PETITION IB (IBC)/252(ND)2023	AMIRSONS TIMBER VS. MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	26-05-2023	Page No:12-16 is not Clear.	
365	11/3/2023	0710102023132023(No.of Docs 0)	0710102023132023/4	COMPANY PETITION IB (IBC)/252(ND)2023	AMIRSONS TIMBER VS. MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	26-05-2023	Page No:12-16 is not Clear.	
366	19-04-2023	0710102037182023(No.of Docs 0)	0710102037182023/1	COMPANY PETITION IB (IBC)/311(ND)2023	INDIA RESURGENCE ARC PRIVATE LIMITED VS. SGS CONSTRUCTION & DEVELOPERS PRIVATELIMITED	IBC under Sec 7	26-05-2023	stamp paper missing	
367	24-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/7	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	26-05-2023	NEED TO SIGN TRUE COPY ALL PAGES	karuna22
368	24-05-2023	0710102078892022(No.of Docs 1)	0710102078892022/3	INTERLOCUTORY APPLICATION (I.B.C)/4869(ND)2022	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VSCA ANIL MATTA RESOLUTION PROFESSIONAL	Sec 60(5)	25-05-2023	stamp paper or affidavit addresses is mismatch	laxmannclt
369	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
370	24-05-2023	0710102010682023(No.of Docs 1)	0710102010682023/4	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	25-05-2023	Date missing on index	ak10911
371	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
372	23-05-2023	0710102004232023(No.of Docs 1)	0710102004232023/4	INTERLOCUTORY APPLICATION (I.B.C)/224(ND)2023	T.S MURALI VS. THE LIQUIDATOR HELPLINE HOSPITALITY PRIVATE LIMITED & ORS.	Sec 60(5)	25-05-2023	true copy signed on all annexures	indiajuris
373	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	

374	23-05-2023	0710102069792022(No.of Docs 2)	0710102069792022/2	INTERLOCUTORY APPLICATION (I.B.C)/4236(PB)2022	AMARJEET SINGH VS. M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	25-05-2023	Sign missing on page 1 to 5	Hecto11
375	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
376	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
377	23-05-2023	0710102038692023(No.of Docs 1)	0710102038692023/1	COMPANY APPEAL(COMPANIES ACT)/108(ND)2023	MISTIQUE CONSTRUCTION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-05-2023	Page no 4 5 6 or 8 9 10 are not true copy or sign	abhishek.nahta
378	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
379	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
380	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
381	23-05-2023	0710102016592022(No.of Docs 2)	0710102016592022/3	INTERLOCUTORY APPLICATION (I.B.C)/1025(PB)2022	L & T FINANCE LTD VSZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	25-05-2023	Sign missing on every pages	associate.amc
382	23-05-2023	0710102022752023(No.of Docs 2)	0710102022752023/1	INTERLOCUTORY APPLICATION (I.B.C)/1721(ND)2023	RALCO FINANCE AND INVESTMENT PVT. LTD. VS. SAJEVE BHUSHAN DEORA LIQUIDATOR FOR NOSLAR INTERNATION LIMITED	Sec 60(5)	25-05-2023	Numbering of pages missing on index	rakesh@12
383	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
384	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
385	23-05-2023	0710102010452023(No.of Docs 1)	0710102010452023/2	COMPANY PETITION IB (IBC)/195(ND)2023	MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS. P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	25-05-2023	True copy signed missing on annexure R5	kk2001
386	24-05-2023	0710102010672023(No.of Docs 1)	0710102010672023/3	COMPANY PETITION IB (IBC)/81(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ASHOK KUMAR SIROHI	Section 95(1)	25-05-2023	Date missing on index	ak10911
387	24-05-2023	0710102010702023(No.of Docs 1)	0710102010702023/3	COMPANY PETITION IB (IBC)/80(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. MANJU SIROHI	Section 95(1)	25-05-2023	Date missing on index	ak10911
388	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
389	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	
390	17-02-2023	0710102016952023(No.of Docs 0)	0710102016952023/1	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Date pace sign details stamp missing on index or same missing on every pages	

391	23-05-2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	25-05-2023	Sign missing on pages 85 a b, 100 a b c d , 104 a b c d, 109 a, 149 a b c and date missing on index	prashantkatara
392	24-05-2023	0710102010662023(No.of Docs 1)	0710102010662023/4	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	25-05-2023	Date missing on index	ak10911
393	23-05-2023	0710102004232023(No.of Docs 1)	0710102004232023/3	INTERLOCUTORY APPLICATION (I.B.C)/224(ND)2023	T.S MURALI VS. THE LIQUIDATOR HELPLINE HOSPITALITY PRIVATE LIMITED & ORS.	Sec 60(5)	25-05-2023	true copy signed on all annexures	indiajuris
394	23-05-2023	0710102038682023(No.of Docs 2)	0710102038682023/3	COMPANY PETITION IB (IBC)/296(PB)2023	NIMBLE CREDIT COOPERATIVE SOCIETY LTD. VS. BULLLAND REALTORS PRIVATE LIMITED	IBC under Sec 7	25-05-2023	Page 12 13 in hindi or not true copy signed, page 14 is not true copy or sign welfare fess paste on vakalatnama on plain side or case no mention on vakalatnama	samanvayalaw
395	23-05-2023	0710102030542023(No.of Docs 1)	0710102030542023/1	COMPANY PETITION (COMPANIES ACT)/90(ND)2023	SANJAY GUPTA VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT,Section 46	25-05-2023	True copy signed missing on every pages	Jmrk205
396	24-05-2023	0710102010692023(No.of Docs 1)	0710102010692023/4	COMPANY PETITION IB (IBC)/79(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ANIEL KUUMAR SAHA	Section 95(1)	25-05-2023	Date missing on index	ak10911
397	23-05-2023	0710102016592022(No.of Docs 2)	0710102016592022/2	INTERLOCUTORY APPLICATION (I.B.C)/1025(PB)2022	L & T FINANCE LTD VSZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	25-05-2023	Sign missing on every pages	associate.amc
398	25-04-2023	0710102038582023(No.of Docs 0)	0710102038582023/1	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2023	MR. NAVIN UPADHYAY VS. CMYK PRINTECH LIMITED	Sec 60(5)	25-05-2023	Sign missing on every pages	
399	25-04-2023	0710102038522023(No.of Docs 0)	0710102038522023/1	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	24-05-2023	Date missing on index	
400	21-03-2023	0710102026302023(No.of Docs 0)	0710102026302023/1	INTERLOCUTORY APPLICATION (I.B.C)/2294(PB)2023	JUBILEE METALS PRIVATE LIMITED VSSURENDRA RAJ GARG RESOLUTION PROFESSIONAL OF METENRE LIMITED	Sec 60(5)	24-05-2023	Affidavit incomplete	
401	20-05-2023	0710102106592019(No.of Docs 1)	0710102106592019/10	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec. 241(1),Sec. 242(4)	24-05-2023	Pagination Missing on affidavit Index missing on vakalatnama welfare fess court fess stamp or date missing in vakalatnama	mohitseth
402	22-05-2023	0710102060302022(No.of Docs 1)	0710102060302022/2	INTERLOCUTORY APPLICATION (I.B.C)/3609(PB)2022	ROHIT SEHGAL	Sec 60(5)	24-05-2023	true copy signed missing on 6 to 7 and 18 to 23	sanand665
403	19-03-2021	0710102022592021(No.of Docs 0)	0710102022592021/11	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	24-05-2023	Rotate the all Pages and Rs.1 Court Fees is Missing on Vakalatnama.	
404	19-03-2021	0710102022592021(No.of Docs 0)	0710102022592021/10	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	24-05-2023	Rs. 1 Court Fees is Missing on Vakalatnama.	
405	22-05-2023	0710102033492023(No.of Docs 2)	0710102033492023/1	RESTORATION APPLICATION (IBC)/78(ND)2023	BRILLTECH ENGINEERS PRIVATE LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-05-2023	Missing Index	ANKURSINGHAL91
406	12/5/2022	0710102037642022(No.of Docs 0)	0710102037642022/5	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	24-05-2023	date place missing on index page 3 not signed	
407	18-05-2023	0710102019672023(No.of Docs 2)	0710102019672023/3	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	24-05-2023		gopalprasad@.in

408	20-05-2023	0710102106592019(No.of Docs 1)	0710102106592019/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec. 241(1),Sec. 242(4)	24-05-2023	pagination missing on affidavits welfare fees, stamp fees, index & & & date missing on vakalatnama	mohitseth
409	22-05-2023	0710102019002023(No.of Docs 1)	0710102019002023/1	COMPANY PETITION IB (IBC)/257(ND)2023	MR. AMANJYOT SINGH GULATI PERSONAL GUARANTOR VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	24-05-2023	true copy not signed on annexure	sangeeta233
410	20-05-2023	0710102030262022(No.of Docs 1)	0710102030262022/5	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(ND)2022	JAINCO AQUA SOLUTIONS PVT. LTD. VS. HAZOORILAL JEWELLERS PVT. LTD.	Sec. 230-232 - Second Motion	23-05-2023	Sign Missing on Annexure pages 4 to 6	adazlaw
411	22-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/9	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	23-05-2023	Place this file on IA.	karuna22
412	19-05-2023	0710102036512021(No.of Docs 1)	0710102036512021/3	COMPANY APPEAL (COMPANIES ACT)/135(ND)2022	ROHELLA DEVELOPERS & INFRASTRUCTURE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	23-05-2023	Date is missing on index	gagan2021
413	22-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/8	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	23-05-2023	Sign are missing and Page No:20-21 is not Clear.	karuna22
414	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/16	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign are missing on page no 1-13	
415	20-12-2022	0710102105322022(No.of Docs 0)	0710102105322022/1	INTERLOCUTORY APPLICATION (I.B.C)/4(PB)2023	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	23-05-2023	Affidavit is attested in Delhi but address mentioned is Gurugram.	
416	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
417	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
418	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
419	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
420	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/18	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign are missing on page no 1-13	
421	20-12-2022	0710102105322022(No.of Docs 0)	0710102105322022/1	INTERLOCUTORY APPLICATION (I.B.C)/4(PB)2023	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	23-05-2023	Affidavit is attested in Delhi but address mentioned is Gurugram.	
422	20-12-2022	0710102105322022(No.of Docs 0)	0710102105322022/1	INTERLOCUTORY APPLICATION (I.B.C)/4(PB)2023	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	23-05-2023	Affidavit is attested in Delhi but address mentioned is Gurugram.	
423	20-12-2022	0710102105322022(No.of Docs 0)	0710102105322022/1	INTERLOCUTORY APPLICATION (I.B.C)/4(PB)2023	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	23-05-2023	Affidavit is attested in Delhi but address mentioned is Gurugram.	
424	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/20	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign are missing on page no 1-13	

425	19-05-2023	0710102108052022(No.of Docs 2)	0710102108052022/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2023	ELENTEC INDIA PRIVATE LIMITED	Sub-section (I) of section 230	23-05-2023	index is missing	Afnaan1990
426	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/14	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign missing on page no. 1 to 13	
427	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/15	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign are missing on page no 1-13	
428	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/19	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign are missing on page no 1-13	
429	19-05-2023	0710102441002018(No.of Docs 2)	0710102441002018/9	COMPANY PETITION (COMPANIES ACT)/193(ND)2018	RAJESH VASUDEVA VS HOMITAL MEDCARE PVT. LTD	Sec. 271-273	23-05-2023	Index, Sign and Page nos. are missing	rkalaw
430	4/4/2022	0710102025862022(No.of Docs 0)	0710102025862022/21	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	23-05-2023	Sign are missing on page no 1-13	
431	20-05-2023	0710102017482023(No.of Docs 2)	0710102017482023/3	INTERLOCUTORY APPLICATION (I.B.C)/1255(ND)2023	NEERAJ KUMAR VERMA VS. NILESH SHARMA	Sec 60(5)	23-05-2023	Date is missing on index	akshaygoel
432	22-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/6	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	23-05-2023	Sign are missing on page no ;8-12, Court order is Missing and Page No: 94-109 is also not clear	karuna22
433	22-05-2023	0710102064762022(No.of Docs 1)	0710102064762022/5	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	22-05-2023	Place the E-stamp paper before the Affidavit.	poojabahry
434	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
435	16-05-2023	0710102013512023(No.of Docs 2)	0710102013512023/2	INTERLOCUTORY APPLICATION (COMPANIES ACT)/79(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
436	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
437	16-05-2023	0710102028852023(No.of Docs 2)	0710102028852023/2	COMPANY APPLICATION (COMPANIES ACT)/111(ND)2023	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec. 242(4)	16-05-2023	Counsel Detail Missing in Last Page in Written Submission	palashsinghai
438	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
439	16-05-2023	0710102013492023(No.of Docs 2)	0710102013492023/2	INTERLOCUTORY APPLICATION (COMPANIES ACT)/76(ND)2023	AJAY SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
440	16-05-2023	0710102013532023(No.of Docs 2)	0710102013532023/2	INTERLOCUTORY APPLICATION (COMPANIES ACT)/73(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
441	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
442	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
443	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
444	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	

445	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
446	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
447	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
448	15-05-2023	0710102087862022(No.of Docs 3)	0710102087862022/5	COMPANY PETITION IB (IBC)/856(ND)2022	GLOBE CAPITAL MARKET LIMITED VS. NARAYAN SECURITIES LIMITED	IBC under Sec 7,IBC under Sec 7	16-05-2023	Page No. 2- 226 True Copy Sign Missing and Volume Wise Index Missing and Counsel Sign Missing After Index and Counsel Detail Missing in Written Submission	9910040471
449	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
450	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
451	15-05-2023	0710102028852023(No.of Docs 4)	0710102028852023/1	COMPANY APPLICATION(COMPANIES ACT)/111(ND)2023	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec. 242(4)	16-05-2023	Volume Wise Index Missing and Page No. 1-163 , 326-386, 388- 445, True Copy Sign Missing and Double Pagination in All Volume and Page No. 323, 446 Not Clear	palashsinghai
452	18-07-2020	0710102071802020(No.of Docs 0)	0710102071802020/13	COMPANY PETITION IB (IBC)/933(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BTM EXPORTS LIMITED	IBC Under Sec 9	16-05-2023	Page No. 1-175 True Copy Sign Missing	
453	16-05-2023	0710102013572023(No.of Docs 2)	0710102013572023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/78(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
454	16-05-2023	0710102013562023(No.of Docs 2)	0710102013562023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/75(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
455	15-05-2023	0710102066382022(No.of Docs 1)	0710102066382022/1	INTERLOCUTORY APPLICATION (I.B.C)/4311(ND)2022	THE INDURE PRIVATE LIMITED VS. MAHIPAL SINGH	Sec 60(5)	16-05-2023	Need to Applicant sign on Every Pages in Written submission and Page no. 14-178 True Copy sign Missing	prashantmehta
456	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
457	9/5/2023	0710102011652023(No.of Docs 1)	0710102011652023/2	INTERLOCUTORY APPLICATION (I.B.C)/1206(ND)2023	RAKESH KUMAR JINDAL VSSHYAM SEHGAL & OTHERS	Application under any other provisions- IBC	15-05-2023	Wrongly Filed Need to be IA	iprakesh@17
458	12/5/2023	0710102015892022(No.of Docs 1)	0710102015892022/3	COMPANY APPEAL(COMPANIES ACT)/21(ND)2022	DR ER RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	15-05-2023	Only Proof of Service Show Please Document Upload Once Again	deekshalawfirm
459	12/5/2023	0710102024862023(No.of Docs 2)	0710102024862023/1	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	15-05-2023	Pagination Wrong in PDF According your Index	KARMALAWASSOCIATES
460	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
461	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
462	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
463	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan

464	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
465	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
466	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
467	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
468	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
469	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
470	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
471	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
472	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
473	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
474	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
475	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
476	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
477	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
478	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi

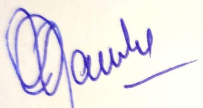
479	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
480	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
481	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
482	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
483	11/5/2023	0710102060092020(No.of Docs 1)	0710102060092020/17	COMPANY PETITION IB (IBC)/1053(PB)2020	CITRON STRAEGIES PVT LTD VS. LEADING HOTELS LTD	IBC under Sec 7	15-05-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	advsatyamdwivedi
484	9/5/2023	0710102063692022(No.of Docs 1)	0710102063692022/2	COMPANY APPEAL(COMPANIES ACT)/215(ND)2022	ANANYA OUTSOURCING SERVICES PRIVATELIMITED VS. THE REGISTER OF COMPANIES NEW DELHI	Sec 252 (1)	15-05-2023	Index Missing	pradeept09
485	8/5/2023	0710102066982022(No.of Docs 1)	0710102066982022/1	INTERLOCUTORY APPLICATION (I.B.C)/5853(ND)2022	PRAMOD KUMAR SHARMA VSSHAIENDRA AGARWAL	19(2)	15-05-2023	Address Mismatch in Affidavit and Verify Place Missing in Affidavit	Legitime
486	12/5/2023	0710102080072022(No.of Docs 1)	0710102080072022/2	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-05-2023	Page No. Missing in PDF According your Index	aniljain
487	10/5/2023	0710102091842022(No.of Docs 1)	0710102091842022/5	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	15-05-2023	Only Proof of Service Show Please Document Upload Once Again	niharikagulati
488	8/5/2023	0710102093062021(No.of Docs 6)	0710102093062021/3	COMPANY PETITION IB (IBC)/427(ND)2022	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS. SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	15-05-2023	E-Stamp and Affidavit Missing	mpsahay
489	14-05-2023	0710102101422022(No.of Docs 2)	0710102101422022/7	INTERLOCUTORY APPLICATION (I.B.C)/6006(PB)2022	MS. YASMIN SABIR ALI VS. MR. RABINDRA KUMAR MINTRI IRP	Sec 60(5)	15-05-2023	index missed and every page sign missed	karan.legalis
490	12/5/2023	0710102080062022(No.of Docs 1)	0710102080062022/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-05-2023	Page No. Missing in PDF According your Index	aniljain
491	12/5/2023	0710102008242023(No.of Docs 2)	0710102008242023/3	COMPANY PETITION IB (IBC)/91(ND)2023	BIG LOYALTY INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. SHASHIKANT SHRAVAN DHAMNE VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	15-05-2023	Page No. Missing in Index and PDF and Affidavit Incomplete	lexforiconsulting
492	5/2/2021	0710102010462021(No.of Docs 0)	0710102010462021/3	COMPANY PETITION IB (IBC)/95(ND)2021	R N KHEMKA ENTERPRISES PRIVATE LIMITED VS. PERSUASIVE REALCON PRIVATE LIMITED	IBC under Sec 7	15-05-2023	Ticket Not Allowed Mid on Vakalatnama	

493	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
494	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
495	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
496	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
497	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
498	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
499	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
500	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
501	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
502	12/5/2023	0710102080062022(No.of Docs 1)	0710102080062022/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-05-2023	Page No. Missing in PDF According your Index	aniljain
503	19-10-2022	0710102087582022(No.of Docs 0)	0710102087582022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/289(PB)2022	AJAY SAHNI VS. ANJU SAHNI	Application under any other provisions	15-05-2023	Page No. 9 Cut and Order Missed	
504	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA
505	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA

506	9/5/2023	0710102030532023(No.of Docs 2)	0710102030532023/1	INTERLOCUTORY APPLICATION (I.B.C)/2444(ND)2023	SATYENDRA SHARMA (APPLICATION UNDER SECTION 42_RELIABLE FINANCE CORP PVT LTD VSZENEITH AUTOMATIVE PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-05-2023	Page No. 9 Missing in Index According your PDF	nazim@1234
507	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
508	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
509	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
510	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
511	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
512	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
513	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
514	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
515	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
516	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
517	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA
518	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA
519	10/5/2023	0710102065372021(No.of Docs 2)	0710102065372021/6	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021	ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	15-05-2023	Counsel Detail and Sign Incomplete After Index and Page No. 143- 184 True Copy Sign Missing in Annexures	varun.sharma301
520	12/5/2023	0710102044102022(No.of Docs 2)	0710102044102022/3	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2022	RAKESH KUMAR JAIN	Sec 60(5)	15-05-2023	E-Stamp Paper Missing and Page No. 9- 21 True Copy Sign Missing	shreyash.lalit
521	9/5/2023	0710102023372021(No.of Docs 1)	0710102023372021/5	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	15-05-2023	Counsel Detail Incomplete After Index	solvuslaw
522	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis
523	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis

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525	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis
526	11/5/2023	0710102072202022(No.of Docs 4)	0710102072202022/5	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	13-05-2023	Pagination Wrong in Index and PDF in Volume - 2 and Page No. 329- 437, 447-459 True Copy Sign Missing and Page No. 357-382 Page Not clear	sourabh1b@gmail.com
527	11/5/2023	0710102041692022(No.of Docs 2)	0710102041692022/5	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS. KATYAYINI PAPER MILLS PVT. LTD	IBC Under Sec 9	13-05-2023	Counsel Detail Incomplete in Rejoinder in Last Page	amitgoel120
528	11/5/2023	0710102080102022(No.of Docs 1)	0710102080102022/3	COMPANY PETITION (COMPANIES ACT)/24(ND)2023	AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	13-05-2023	Page No. Missing in PDF According your Index	aniljain
529	11/5/2023	0710102019502022(No.of Docs 2)	0710102019502022/2	COMPANY PETITION IB (IBC)/253(ND)2022	BANK OF BARODA VS. RAKESH GARG	Section 95(1)	12/5/2023	Wrongly Filed Need to be IA	Arthalegal
530	11/5/2023	0710102084072022(No.of Docs 2)	0710102084072022/2	COMPANY PETITION IB (IBC)/786(PB)2022	CLICKONTRIP INDIA PRIVATE LIMITED	IBC Under Sec 10	12/5/2023	Page No. 26 Not Clear and Page No. Missing in Index and Applicant Name Mismatch in E-Stamp Paper According your Affidavit	Sachdevapk
531	8/5/2023	0710102047282022(No.of Docs 2)	0710102047282022/3	INTERLOCUTORY APPLICATION (I.B.C)/2762(PB)2022	COVETOUS CONSTRUCTION PVT LTD (SPV OF SINO CREDITS AND LEASING LIMITED) SUCCESSFUL RESOLUTION APPLICANT MR. SURESH KUMAR GUPTA VS. OFFICE OF TEHSILDAR	Application under any other provisions- IBC	12/5/2023	Page No. 14-47 Pages Cut and Not Clear and Page No. 55-57 Need to English Translate Copy and E-Stamp Paper Missing	sanchitgarg99
532	10/5/2023	0710200400942016(No.of Docs 2)	0710200400942016/43	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	12/5/2023	Need to Applicant Sign on Every Pages in Written Submission on Every Pages	D1195A2012
533	2/2/2021	0710102009172021(No.of Docs 0)	0710102009172021/3	COMPANY APPEAL(COMPANIES ACT)/56(ND)2021	DREAMZ SHAPERS TECHNOBUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/5/2023	Pagination Wrong in PDF According your Index	
534	11/5/2023	0710102087252022(No.of Docs 2)	0710102087252022/2	COMPANY PETITION IB (IBC)/774(ND)2022	POURING POUNDS INDIA PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	12/5/2023	Separately Filed	samrudhic
535	12/5/2023	0710102023602023(No.of Docs 1)	0710102023602023/2	COMPANY PETITION IB (IBC)/187(PB)2023	LIGARE AVIATION LIMITED VS. RELIGARE ENTERPRISES LIMITED	IBC under Sec 7	12/5/2023	E-Stamp paper Missing and Page No. 7-24 True Copy Sign Missing	ZeyaulHaque
536	11/5/2023	0710102019712022(No.of Docs 2)	0710102019712022/2	COMPANY PETITION IB (IBC)/251(ND)2022	BANK OF BARODA VS. ADARSH PAL SINGH	Section 95(1)	12/5/2023	Wrongly Filed Need to be IA	Arthalegal
537	10/5/2023	0710204001102018(No.of Docs 3)	0710204001102018/3	COMPANY PETITION (COMPANIES ACT)/187(ND)2018	PURNIMA GUPTA VS PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2023	Main Case Missing in PDF	R K GUPTA
538	12/5/2023	0710102105472022(No.of Docs 3)	0710102105472022/3	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	12/5/2023	E-Stamp Paper Missing and Volume Wise Index Missing and Vakalatnama Sepretary Filed	SamvadPartners
539	11/5/2023	0710102019702022(No.of Docs 2)	0710102019702022/2	COMPANY PETITION IB (IBC)/252(ND)2022	BANK OF BARODA VS. RAJAN KUMAR	Section 95(1)	12/5/2023	Wrongly Filed Need to be IA	Arthalegal
540	11/5/2023	0710102152482019(No.of Docs 2)	0710102152482019/5	COMPANY PETITION IB (IBC)/89(ND)2020	AK SINGH VS. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	12/5/2023	Need to Applicant Sign on Every Pages in Reply Page No. 16 -26 True Copy Sign Missing	associate.amc
541	18/04/2023		0710102000202023/3	MVR SHARE TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	4/5/2023	Page numbers missing in Index,	

542	18/04/2023		0710102000202023/6	MVR SHARE TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	17-05-2023	E-stamp missing,	
543	24/04/2023		0710102030432023/1	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED	Rule 11 of NCLT	Report	4/5/2023	E-stamp missing,	
544	3/5/2023		0710102030432023/2	CONNAUGHT PLAZA RESTAURANTS	Rule 11 of NCLT	Report	4/5/2023	E-stamp missing,	
545	12/5/2023		0710102062032020/11	UPFRONT TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	12/5/2023	E-Stamp Paper Missing and Verify Date Missing in Affidavit ,	
546	23/05/2023		0710102103012022/2	HRG LEGAL ADVISORS (OPC) PRIVATE LIMITED	Sec 252 (3)	Report	24-05-2023	True copy sign msising in Pages 5 to 8 according to PDF,	
547	22/05/2023		0710102104202022/2	RSCD TELECOMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	Report	25-05-2023	Pagination msising before Page 4 according to PDF,	


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890